ORISSA HIGH COURT

FILING REPORT AS ON :16/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/54966/2026	AJAYA KUMAR KANDI	BHUBAN MOHAN BHUYAN	/ /	
		VS	VS	()	
		SPECIAL LAND ACQUISITION OFFICER AND COMPETENT, BHUBANESWAR		//	
2	D-ARBA/54970/2026	AJAYA KUMAR KANDI	BHUBAN MOHAN BHUYAN	/ /	
		VS	VS	()	
		SPECIAL LAND ACQUISITION OFFICER AND COMPETENT, BHUBANESWAR		//	
3	D-ARBP/54855/2026	KANIZ SWALEHIN	BADRI NARAYAN PANDA	/ /	
		VS	VS	()	
		SURYODAY SMALL FINANCE BANK LTD.		//	
4	D-BLAPL/35179/2026	SANI @ ALI AKBAR KHAN	KIRAN KUMAR PATEL	SUNDARGARH TOWN /425 /2026	AOD20260000014C202600003
	BLAPL/12399/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH(Sundargarh)	
		STATE OF ODISHA		GR/0001866/2026	
5	D-BLAPL/35181/2026	LAXMAN NAIK	PRASANTA KUMAR JENA	KASHIPUR /85 /2026	
	BLAPL/12420/2026	VS	VS	J.M.F.C.,KASHIPUR(Rayagada)	
		STATE OF ODISHA		GR/0000202/2026	
6	D-BLAPL/35182/2026	BULU DHALA	ANITA SAHOO	DASPALLA /263 /2026	
	BLAPL/12413/2026	VS	VS	J.M.F.C.,DASAPALLA(Nayagarh)	
		STATE OF ODISHA		GR/0000485/2026	
7	D-BLAPL/35183/2026	NILA MOHAKUD	SARADA PRASAD DASH	JASHIPUR /227 /2023	
	BLAPL/12412/2026	VS	VS	A.D.J.,KARANJIA(Mayurbhanj)	
		STATE OF ODISHA		ST/0000015/2024	
8	D-BLAPL/35184/2026	P.RAMULU RAO	KARUNAKAR GAYA	LAXMISAGAR P.S. /522 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
9	D-BLAPL/35185/2026	GHANASHYAM BINDHANI	MAHES DAS	K.NUAGOAN /168 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
10	D-BLAPL/35188/2026	SUBHAM SA @ SHUBHAM KUAMR SA	MOHAMMED MUSTAQ ANSARI	BURLA /100 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
11	D-BLAPL/35189/2026	BIKASH KUMAR SAHOO @ BIKASH SAHOO	BISWAJIT SAHOO	NAYAGARH /456 /2025	
	BLAPL/12435/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Nayagarh)	
		STATE OF ODISHA		GR/0001363/2025	

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12	D-BLAPL/35193/2026	SURENDRA KUMAR	MAHES DAS	DARINGBADI /274 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
13	D-BLAPL/35194/2026	ADITYA SAHOO @SAHU	MANORANJAN DAS	CHHENDIPADA /579 /2026	AOR20220000053C202600098
	BLAPL/12429/2026	VS	VS	J.M.F.C.,CHHENDIPADA(Anugul)	
		STATE OF ODISHA		GR/0001611/2026	
14	D-BLAPL/35195/2026	ARJUNA MAHAKUDA	BIRAJA PRASAD NANDA	TALCHER TOWN /1087 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
15	D-BLAPL/35196/2026	SADAM HUSSAIN	JUGALA KISHORE PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
16	D-BLAPL/35197/2026	HAREKRUSHNA MOHANTA	KULDEEP MOHANTY	BETNOTI /412 /2026	AOD20240000012C202600358
		VS	VS	()	
		STATE OF ODISHA		//	
17	D-BLAPL/35199/2026	ANIL KUMAR NAIK	JUGALA KISHORE PANDA	BANTALA /455 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
18	D-BLAPL/35200/2026	JOGENDRA SAHU	JUGALA KISHORE PANDA	BANTALA /431 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
19	D-BLAPL/35205/2026	SOUBHAGYA KISAN	KULDEEP MOHANTY	KHAMAR /433 /2026	AOD20240000012C202600359
		VS	VS	()	
		STATE OF ODISHA		//	
20	D-BLAPL/35206/2026	KANHU CHARAN BEHERA	LAMBODOR ACHARI	BHANJANAGAR /1035 /2026	AOR20220001311C202600163
	BLAPL/12409/2026	VS	VS	SPECIAL JUDGE,BHANJANAGAR(Ganjam)	
		STATE OF ODISHA		Spl/0000050/2026	
21	D-BLAPL/35208/2026	BALADEB MUNDAGUDIA	ARIJEET MISHRA	BOIPARIGUDA /251 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
22	D-BLAPL/35210/2026	RAHUL BAGH	ARIJEET MISHRA	JEYPORE TOWN /374 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
23	D-BLAPL/35220/2026	DEBENDRA NAYAK	ARIJEET MISHRA	CHANDABALI /122 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/35222/2026	BIBEKANANDA SENAPATI @ RAJA	DEEPAK KU SAHOO	MADHUPATNA /283 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/35224/2026	SRIDHAR KABI	ARIJEET MISHRA	JAJPUR ROAD /70 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/35230/2026	BIBHUTI BHUSAN BEHERA	SHIBANI SHANKAR PRADHAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/35233/2026	SANTU @ SANTOSH BEHERA	ANUGRAHA NARAYAN SAMANTRAY	DHENKANAL TOWN /570 /2026	AOD20260000401C202600056
	BLAPL/12428/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal)	
		STATE OF ODISHA		GR/0001233/2026	
28	D-BLAPL/35235/2026	BANAMALI DHARA @ DHAR	SUNIL KUMAR PANDA	LAIKERA /158 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/35238/2026	GANGADHAR DAS @ GUNDUA	DURGA PRASANNA MISHRA	SALIPUR /639 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/35241/2026	KASHINATH MALLICK @ KASINATH MALLICK	SURYAKANTA DWIBEDI	BAIDESWAR /241 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/35242/2026	RAJESH KUMAR NAYAK	CHIRANJEEV BIDYABHUSHAN	BASUDEVPUR /713 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/35243/2026	P.MAHENDRA BABU	RAJIB LOCHAN PATTNAIK	KALIMELA /86 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/35244/2026	MUKTIKANTA NAYAK	CHIRANJEEV BIDYABHUSHAN	BASUDEVPUR /713 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/35245/2026	N.RAHUL	RAJIB LOCHAN PATTNAIK	KALIMELA /86 /2026	
		VS	VS	()	

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		STATE OF ODISHA		//	
35	D-BLAPL/35246/2026	A NAGARAJU @ CHINTU	RITURANJAN CHHOTARAY	CHANDAPUR /51 /2025	AOR20220003344C202600043
		VS	VS	()	
		STATE OF ODISHA		//	
36	D-BLAPL/35247/2026	SURENDRA RAJU	RAJIB LOCHAN PATTNAIK	ORKEL /268 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
37	D-BLAPL/35248/2026	KHAGAPATI KUMAR @ KUMBHAR	RAJIB LOCHAN PATTNAIK	MALKANGIRI SADAR /62 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
38	D-BLAPL/35249/2026	CHANDAN PRUSTY	RAMESH CHANDRA MAHARANA	MANCHESWAR P.S. /710 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
39	D-BLAPL/35250/2026	SURESH AHIRWAL	AMIT KUMAR NATH	ANGUL TOWN /835 /2026	AOR20240000004C202600089
		VS	VS	()	
		STATE OF ODISHA		//	
40	D-BLAPL/35251/2026	PRAKASH SETHY @ SETHI	RAMESH CHANDRA MAHARANA	MANCHESWAR P.S. /710 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
41	D-BLAPL/35252/2026	A.ABABU@ A.ABADU	RITURANJAN CHHOTARAY	CHANDAPUR /51 /2025	AOR20220003344C202600044
		VS	VS	()	
		STATE OF ODISHA		//	
42	D-BLAPL/35254/2026	NIKHIL JENA @ NIKHILI JENA	SANJAY KUMAR PRADHAN	BADABAZAR /728 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
43	D-BLAPL/35262/2026	GURU CHARAN CHHATAR	RABI NARAYAN BEHERA	BANKI /535 /2026	AOD20240000543C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
44	D-BLAPL/35264/2026	SUNIL KUMAR BHARATI	RAMESH CHANDRA MAHARANA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
45	D-BLAPL/35266/2026	DAMBARUDHAR KHARA	AMULYA RATNA PANDA	PADWA /32 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	

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46	D-BLAPL/35269/2026	JAHER ALI KHAN	RANJAN KUMAR NAYAK	JHARSUGUDA /577 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
47	D-BLAPL/35270/2026	BALRAM @ RAJA DALAI	DEVASHIS PANDA	KHURDA SADAR /200 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
48	D-BLAPL/35276/2026	SUKANTA NAG	BIKASH CHANDRA PARIJA	PUINTALA /206 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
49	D-BLAPL/35282/2026	SANJAYA BEHERA @ KUNURI	RABINDRA NATH PRUSTY	TIGIRIA /265 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
50	D-BLAPL/35283/2026	BIJAY MALLIK	SATYA NARAYAN MISHRA 4	SORO /661 /2024	AOR20220001615C202600166
		VS	VS	()	
		STATE OF ODISHA		//	
51	D-BLAPL/35284/2026	MUKESH JHA @ GUDDU	RAMESH CHANDRA MAHARANA	BRAJARAJNAGAR /231 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
52	D-BLAPL/35285/2026	SANJAYA BEHERA @ KUNURI	RABINDRA NATH PRUSTY	TIGIRIA /264 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
53	D-BLAPL/35286/2026	JAGANNATH MUNDA	PRITI MANJARI SAMAL	BHASMA /242 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
54	D-BLAPL/35289/2026	AJAYA KUMAR GARANAIK	BIKASH CHANDRA PARIJA	SAMBALPUR VIGILANCE /20 /2026	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
55	D-BLAPL/35302/2026	ANGARIYA JAKIRHUSAN @ANGRIYA JAKIRHUSEN	DIBYA JYOTI SAHOO	/ /	AOD20240000587C202600223
		VS	VS	()	
		STATE OF ODISHA		//	
56	D-BLAPL/35303/2026	MANOJ SAHOO	RAKESH BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
57	D-BLAPL/35305/2026	KALAMUDDIN HASAMI	DIBYA JYOTI SAHOO	JHARSUGUDA GRPS /91 /2026	AOD20240000587C202600222

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/35307/2026	RAJAYA @ RAJEYA KENDRUKA	SK. ZAFARULLA	NARAYANPATNA /4 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/35308/2026	LAKSHAMAN KUMAR SORI	MANAS KUMAR CHAND	CHANDAHANDI /190 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/35311/2026	ROHIT KEUNT	DIBYA JYOTI SAHOO	/ /	AOD20240000587C202600221
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/35319/2026	RANJAN KHEMUNDU	SURYAKANTA DASH	NCB BHUBANESWAR /5 /2026	
		VS	VS	()	
		UNION OF INDIA, (NCB)		//	
62	D-BLAPL/35325/2026	CHANDAN SWAIN	AMITAV TRIPATHY	NAYAGARH /456 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/35330/2026	BASIANANDA BEHERA @ROHAN NAYAK	DIBYA JYOTI SAHOO	PHIRINGIA /105 /2026	AOD20240000587C202600224
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/35331/2026	PINTU @PITABASA PATEL	DIBYA JYOTI SAHOO	RENGALI /259 /2026	AOD20240000587C202600227
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/35332/2026	BADAL @BAIDHAR ROUT	PANCHANAN PANIGRAHI	SIMULIA /324 /2026	AOD20250000009C202600137
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/35336/2026	BAULA @ MITHUN KUMAR SINGH	HIMANSHU BHUSAN DASH	TANGI /466 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/35337/2026	ABHISHEK KUMAR	SATYA RANJAN MULIA	G.R.P.S. /224 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/35338/2026	SUBASH CHANDRA PANI @ AMULYA	SARAT KUMAR JENA	BARGARH RURAL /29 /2026	
		VS	VS	()	

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		STATE OF ODISHA		//	
69	D-BLAPL/35339/2026	SHANKARSHAN ROUT	DALIRANI BEHURAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
70	D-BLAPL/35341/2026	NARENDRA SINGH	DALIRANI BEHURAY	SARAT /47 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
71	D-BLAPL/35342/2026	CHANDAN SWAIN	AMITAV TRIPATHY	ITAMATI /61 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
72	D-BLAPL/35345/2026	SUBASH CHANDRA SAHOO	SURYA PRATAP DEO	CUTTACK VIGILANCE /18 /2026	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
73	D-BLAPL/35349/2026	DEEPAK MOHANTA	BIBHUTI BHUSAN ROUT	TALCHER TOWN /663 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
74	D-BLAPL/35352/2026	JITENDRA KUMAR JENA @ JITU JENA	JYOTIRMAYA SAHOO	NIRAKARPUR /83 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
75	D-BLAPL/35353/2026	SILU NAIK @ ASHISH KUMAR MALLICK	JYOTIRMAYA SAHOO	BADAGADA /155 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
76	D-BLAPL/35356/2026	SAROJA SUNDARA @ SAROJA KUMAR SUNDARA	JYOTIRMAYA SAHOO	NAYAPALLI P.S. /813 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
77	D-BLAPL/35359/2026	KARUNA DIGAL	SWAGATIKA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
78	D-BLAPL/35360/2026	KALU CHARAN BISOYI	SANTOSH KUMAR MAHANTY	KABISURYANAGAR /478 /2026	AOD20240000242C202600305
		VS	VS	()	
		STATE OF ODISHA		//	
79	D-BLAPL/35361/2026	JIGAR KUMAR MOHAPATRA	BIBHU PRASAD MOHANTY	CHANDANPUR /124 /2026	AOD20250001071C202600073
		VS	VS	()	
		STATE OF ODISHA		//	

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80	D-BLAPL/35363/2026	SUKURA MUNDA @GAGARAI	PANCHANAN PANIGRAHI	KANKADAHAD /113 /2026	AOD20250000009C202600138
		VS	VS	()	
		STATE OF ODISHA		//	
81	D-BLAPL/35364/2026	RANJAN MUNDA	PANCHANAN PANIGRAHI	KAMAKHYANAGAR /525 /2026	AOD20250000009C202600139
		VS	VS	()	
		STATE OF ODISHA		//	
82	D-BLAPL/35366/2026	CHANDAN PATRA @ CHANDAN KUMAR PATRA	BIBHUTI RANJAN MOHANTY	GURUDIJHATIA /242 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
83	D-BLAPL/35371/2026	PRAMOD JENA	SAKTI PRASAD DAS	KHURDA MODEL /572 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
84	D-BLAPL/35373/2026	RANJIT MALLIK @ RANJIT MALLICK	MANGU NANDY	KALIMELA /216 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
85	D-BLAPL/35376/2026	BABULA BEHERA @ SUBASH BEHERA	BIBHUTI RANJAN MOHANTY	ATHGARH /384 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
86	D-BLAPL/35377/2026	CHHOTU NAG	SOUMYA RANJAN DAS	SECTOR-7 /167 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
87	D-BLAPL/35386/2026	DADHIBAL KUMAR SINGH	PRAVAT RANJAN BARIK	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /43 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
88	D-BLAPL/35390/2026	BINOD BAGH	AMIT SUJAT BISWAL	BIRMAHARAJPUR /242 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
89	D-BLAPL/35394/2026	KULDEEP SHRIVASTAV	AMIT SUJAT BISWAL	TARBHA /135 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
90	D-BLAPL/35399/2026	ARUN POLEI	SANTOSH KUMAR MAHANTY	/ /	AOD20240000242C202600307
		VS	VS	()	
		STATE OF ODISHA		//	
91	D-BLAPL/35403/2026	MIRNAL KANTI BHOI @ BACHU	AMIT SUJAT BISWAL	BRAJARAJNAGAR /231 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-BLAPL/35410/2026	ANI @ ANIL KUMAR JENA	DEVASHIS PANDA	BRAHMAGIRI /510 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-BLAPL/35412/2026	DIPTIRANJAN PAIKRAY @ SILU	DEVASHIS PANDA	BRAHMAGIRI /510 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-BLAPL/35414/2026	KAILASH CHANDRA DALAI	DEVASHIS PANDA	BRAHMAGIRI /510 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-BLAPL/35415/2026	AKUNA @ BABINA PARIDA	ABHISHEK PRADHAN	KUMBHARAPARA /418 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-BLAPL/35418/2026	SURYAKANTA SAHU	DEVASHIS PANDA	PURI TOWN /668 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-BLAPL/35421/2026	PRADEEP MALLIK	SANGRAMJIT PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-BLAPL/35422/2026	PRASANTA KUMAR PRADHAN	DEVASHIS PANDA	HINJILI /908 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-BLAPL/35425/2026	DURYADHAN SUNA @ SURJO DHAN SUNA	TAPAN JYOTI PANI	CHANDILI /112 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-BLAPL/35426/2026	PUSPANJALI TRIPATHY	BIKASH CHANDRA PARIJA	BOLANGIR SADAR /380 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CMAPL/54877/2026	DAITARY@DAYANIDHI SAHU	RASHMIKANTA MAHALIK	/ /	
		VS	VS	()	
		SRI SRI GRAMADEBATI AMBIKA THAKURANI, MAYURBHANJ		//	
102	D-CMAPL/55078/2026	RAJARAM RANA	ARUN KUMAR ACHARYA	/ /	
		VS	VS	()	

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		STATE OF ODISHA		//	
103	D-CMP/54789/2026	UPENDRA BARIK	SARADA PRASAD DASH	/ /	
		VS	VS	()	
		MAHENDRA BARIK		//	
104	D-CMP/54794/2026	SUBHASH CHANDRA NAYAK		/ /	
		VS	VS	()	
		KRUTIBAS NAYAK		//	
105	D-CMP/54868/2026	SASHIDHAR BEHERA	ABHISHEK DASH	/ /	AOD20240000186C202600098
		VS	VS	()	
		DAYANIDHI BEHERA		//	
106	D-CMP/54870/2026	BAINA @ CHANDRA SEKHAR SAHOO	ASHOK KUMAR SAHOO	/ /	AOD20240000557C202600138
		VS	VS	()	
		HARAMANI PRUSTY		//	
107	D-CMP/54871/2026	G. PHILLIPS PARTHASARATHI	PRASHANTA KUMAR NAYAK	/ /	AOR20220001582C202600030
		VS	VS	()	
		SAGAR NAYAK		//	
108	D-CMP/54879/2026	BANCHHANIDHI BEHERA	SAROJ KANTA RATH	/ /	
		VS	VS	()	
		ADDL. SUB COLLECTOR CUM SETTLEMENT OFFICER, BALASORE		//	
109	D-CMP/54888/2026	LAXMIDHAR GURU	RATIKANTA MOHAPATRA	/ /	
		VS	VS	()	
		SURASENA NAYAK @ NAIK		//	
110	D-CMP/54894/2026	RADHAGOBINDA BISWAL	SATYAJIT MOHAPATRA	/ /	
		VS	VS	()	
		SUSILA BISWAL		//	
111	D-CMP/54911/2026	ANITA MOHAPATRA	JITENDRA KUMAR MISHRA (2)	/ /	
		VS	VS	()	
		BIBHUTI BHUSAN MOHAPATRA		//	
112	D-CMP/54912/2026	KALINGA HOUSING CONSTRUCTION COMPANY PVT LTD, SUNDARGARH	PRASANNA KUMAR SATAPATHY	/ /	
		VS	VS	()	
		KRUSHNA SA		//	
113	D-CMP/54930/2026	AMITA GAJENDRA BHAMMAR	TRILOCHAN NANDA	/ /	
		VS	VS	()	
		NIMESH DHIRAJLAL BHAMMAR		//	

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114	D-CMP/54974/2026	AKHARI BARAL	BITAS KUMAR SWAIN	/ /	
		VS	VS	()	
		DOMA CHANDA		//	
115	D-CMP/54991/2026	BASANTILATA DASH	MAHESWAR MOHANTY	/ /	
		VS	VS	()	
		SHANTILATA DASH		//	
116	D-CMP/55010/2026	LALIT MOHAN SINGH	ANANTA NARAYAN PATTANAYAK	/ /	
		VS	VS	()	
		LALAT KISHORE SINGH (DEAD		//	
117	D-CMP/55038/2026	PANCHANAN SUBUDHI	SUSANTA KUMAR BARAL	/ /	AOR20220001297C202600245
		VS	VS	()	
		UGRASEN SUBUDHI		//	
118	D-CMP/55157/2026	KULAMANI DAS	ABINASH ROUTRAY	/ /	
		VS	VS	()	
		BASANT KUMAR SETHY		//	
119	D-CMP/55173/2026	KASAR @ KASSAR ALI KHAN	RUDRA NARAYAN PARIJA	/ /	
		VS	VS	()	
		SK. SAHAJAHAN		//	
120	D-CONTAC/55130/2026	XXX	ADV.	/ /	
		VS	VS	()	
		XXXX		//	
121	D-CONTC/54787/2026	SULOCHANA DALAI	ADV.	/ /	
	CONTC/7984/2026	VS	VS	()	
		MAHESWAR SAHOO, DISTRICT EDUCATION OFFICER, JAJPUR		//	
122	D-CONTC/54797/2026	BUDHIA SAMAL	ADV.	/ /	
	CONTC/7979/2026	VS	VS	()	
		SHUBHA SARMA, IAS		//	
123	D-CONTC/54798/2026	PADMA CHARAN SAHOO	ADV.	/ /	
	CONTC/7980/2026	VS	VS	()	
		SHUBHA SARMA, IAS		//	
124	D-CONTC/54849/2026	SRIDHAR @ SREEDHAR SRICHANDAN	BIBHUTI BHUSAN DASH	/ /	
		VS	VS	()	
		YESHWANT KUMAR JETHWA, IPS		//	
125	D-CONTC/54858/2026	RUDRA NARAYAN PRADHAN	ADV	/ /	AOR20230001017C202600006

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		VS	VS	()	
		S.N GIRISH, PRINCIPAL SECRETARY HEALTH AND FAMILY WELFARE DEPTT		//	
126	D-CONTC/54859/2026	RATNAKAR SAHOO	ADV	/ /	AOR20220001535C202600358
		VS	VS	()	
		SUBHA SARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.		//	
127	D-CONTC/54874/2026	POULASTI KUMAR PRADHAN	ADV.	/ /	
		VS	VS	()	
		SUBHA SARMA, I.A.S		//	
128	D-CONTC/54876/2026	PRASANTA KUMAR BASANTIA	ADV.	/ /	
		VS	VS	()	
		SUBHA SARMA, I.A.S		//	
129	D-CONTC/54916/2026	PURNA CHANDRA PARIDA	ADV.	/ /	
		VS	VS	()	
		SHUBHA SARMA, IAS		//	
130	D-CONTC/54919/2026	BIJAYA KUMAR JENA	ADV.	/ /	
		VS	VS	()	
		DR.MAHESH MOHAN PANDA, DIRECTOR HEALTH SERVICE, ODISHA		//	
131	D-CONTC/54923/2026	JATINDRA MOHAN SWAIN	ADV.	/ /	
		VS	VS	()	
		SOMESH KUMAR UPADHYAY, IAS, COLLECTOR, BHADRAK		//	
132	D-CONTC/54929/2026	GADADHAR JENA	ADV.	/ /	
		VS	VS	()	
		SOMESH KUMAR UPADHYAY, IAS, COLLECTOR, BHADRAK		//	
133	D-CONTC/54934/2026	SABITRI MOHANTY	ADV.	/ /	
		VS	VS	()	
		SOMESH KUMAR UPADHYAY, IAS, COLLECTOR, BHADRAK		//	
134	D-CONTC/54937/2026	BANDANA SAMAL	ADV.	/ /	
		VS	VS	()	
		SOMESH KUMAR UPADHYAY, IAS, COLLECTOR, BHADRAK		//	
135	D-CONTC/54938/2026	BIJAY KUMAR BARIK	ADV.	/ /	
		VS	VS	()	
		SOMESH KUMAR UPADHYAY, IAS, COLLECTOR, BHADRAK		//	
136	D-CONTC/54941/2026	SANTILATA ROUT	ADV.	/ /	
		VS	VS	()	

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		SOMESH KUMAR UPADHYAY, IAS, COLLECTOR, BHADRAK		//	
137	D-CONTC/54947/2026	BHAKTARAM BEHERA	ADV.	/ /	
		VS	VS	()	
		YAMINI SARANGI, IAS		//	
138	D-CONTC/54950/2026	KISHOR CHANDRA PATEL	ADV.	/ /	
		VS	VS	()	
		YAMINI SARANGI, IAS		//	
139	D-CONTC/54952/2026	PREMANANDA PANDA	ADV.	/ /	
		VS	VS	()	
		PUNYA SALILA SRIVASTAVA, IAS		//	
140	D-CONTC/54960/2026	SANJAY KUMAR BEHERA	ADV.	/ /	
		VS	VS	()	
		DR.N.THIRUMALA NAIK, IAS		//	
141	D-CONTC/54969/2026	RAMESH CHANDRA BEHERA	ADV.	/ /	
		VS	VS	()	
		USHA PADHEE, IAS		//	
142	D-CONTC/54981/2026	SMRUTI RANJAN MISHRA	ADV.	/ /	
		VS	VS	()	
		DR. PRADEEP HOTA, DIRECTOR OF PUBLIC HEALTH, ODISHA		//	
143	D-CONTC/54984/2026	KRUSHNA CHANDRA BARAL	ADV.	/ /	AOD20250000180C202600154
		VS	VS	()	
		DR RABINDRANATH MISHRA DIRECTOR PUBLIC HEALTH		//	
144	D-CONTC/54985/2026	BANAMALI JENA	ADV.	/ /	AOR20220001600C202600352
		VS	VS	()	
		SHUBHA SARMA IAS,PRINCIPAL SECRETARY WATER RESOURCES DEPT.		//	
145	D-CONTC/54986/2026	NARAYAN SATAPATHY	ADV.	/ /	AOR20220001600C202600353
		VS	VS	()	
		SHUBHA SARMA IAS,PRINCIPAL SECRETARY OF WATER RESOURCES DEPT.		//	
146	D-CONTC/54987/2026	PADMA CHARAN MALLICK	ADV.	/ /	
		VS	VS	()	
		MANOJ KUMAR PRADHAN, TAHASILDAR, NIMAPADA		//	
147	D-CONTC/54988/2026	MANORANJAN BISWAL	ADV.	/ /	AOR20220001600C202600351
		VS	VS	()	
		SHUBHA SARMA IAS, PRINCIPAL SECRETARY OF WATER RESOURCES DEPT.		//	

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148	D-CONTC/54990/2026	SUBHAS CHANDRA SINGH	ADV.	/ /	AOR20220001600C202600350
		VS	VS	()	
		SHUBHA SARMA IAS, PRINCIPAL SECRETARY OF WATER RESOURCES DEPT.		//	
149	D-CONTC/54995/2026	AMIYA KUMAR RAJ	ADV.	/ /	
		VS	VS	()	
		CHANCHAL RANA, IAS		//	
150	D-CONTC/55030/2026	RASHMITA PRADHAN	ADV.	/ /	
		VS	VS	()	
		GIRISH S.N., IAS		//	
151	D-CONTC/55048/2026	BIJAYA KUMAR PARIDA	ADV	/ /	AOR20220001600C202600354
		VS	VS	()	
		SHUBHA SARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.		//	
152	D-CONTC/55050/2026	CHINNARI ANANDA RAO	ADV	/ /	AOD20260000648C202600028
		VS	VS	()	
		ASHUTOSH KULKARNI, COLLECTOR RAYAGADA		//	
153	D-CONTC/55052/2026	RAJASHREE SAHOO	ADV	/ /	AOD20230000467C202600063
		VS	VS	()	
		J SONAL, COLLECTOR CUM EXECUTIVE MAGISTRATE JAGATSINGHPUR		//	
154	D-CONTC/55054/2026	SANTOSH KUMAR NAYAK	ADV.	/ /	
		VS	VS	()	
		DIRECTOR GENERAL OF POLICE, KATAKA		//	
155	D-CONTC/55061/2026	UMESH CHANDRA BISWAL	ADV.	/ /	
		VS	VS	()	
		AUROBINDA AGARWAL, IAS		//	
156	D-CONTC/55075/2026	JYOTI RANJAN NAYAK	ADV.	/ /	
		VS	VS	()	
		JAYANTA KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR		//	
157	D-CONTC/55080/2026	SUJIT KUMAR MOHANTY	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		SUBRAT KUMAR PANDA, IAS		//	
158	D-CONTC/55085/2026	BIJAY KUMAR DASH	ADV.	/ /	
		VS	VS	()	
		KALI PRASANNA MOHAPATRA, IAS		//	
159	D-CONTC/55087/2026	BOTU RABI SHANKAR	ADV.	/ /	

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		VS	VS	()	
		KALI PRASANNA MOHAPATRA, IAS		//	
160	D-CONTC/55091/2026	SAGARIKA JENA	AJAYA KUMAR PRADHAN	/ /	
		VS	VS	()	
		DR.N.THIRUMALA NAIK, IAS		//	
161	D-CONTC/55095/2026	ANUPAMA MALLICK	AJAYA KUMAR PRADHAN	/ /	
		VS	VS	()	
		DR.N.THIRUMALA NAIK, IAS		//	
162	D-CONTC/55103/2026	BIJAY KUMAR PANDA	ADV.	/ /	
		VS	VS	()	
		SHUBHA SARMA, IAS		//	
163	D-CONTC/55120/2026	BIJAYA KUMAR PANIGRAHI	ADV.	/ /	
		VS	VS	()	
		SUBHA SARMA, IAS		//	
164	D-CONTC/55133/2026	PRATIMA MOHANTA	ADV.	/ /	
		VS	VS	()	
		DR.ARABINDA KUMAR PADHEE, IAS		//	
165	D-CRLA/35239/2026	MANGAL SINGH KHUNTIA	SARADA PRASAD DASH	THAKURMUNDA /18 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLA/35315/2026	CHITTARANJAN BEHURA	SOMA PATNAIK	SAMBALPUR VIGILANCE /1 /2018	AOD20260000117C202600081
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
167	D-CRLA/35316/2026	LINGARAJ DAS	MOHENDRA KUMAR MOHAPATRO	ANGUL SADAR PS /640 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLA/35404/2026	LUCKY ALIAS ROCKY ALIAS PURUSHOTTAM ROUT	SATABDI SAMANTRAY	/ /	AOR20220001291C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLLP/35204/2026	STATE OF ODISHA	UDIT RANJAN JENA, A.G.A.	S.P.(CID-CRL),CUTTACK /37 /2008	LOD20240000194C202600429
		VS	VS	()	
		AJAD @ AJAD @ DUNA KESABA RAO @ SANKAR @ ANAND @ MAHESH @ BABLU @ KANKANN			
170	D-CRLMA/35309/2026	LOKNATH JANI	KIRTIKA BANERJEE	KOTPAD /98 /2025	
		VS	VS	()	

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171	D-CRLMC/35187/2026	TRIBHUBAN PRASAD PARIDA	PARTHA SARATHI DAS	KEONJHAR TOWN /582 /2024	AOD20240000364C202600266
		VS	VS	()	
		STATE OF ODISHA		//	
172	D-CRLMC/35201/2026	CHAKRADHAR PADHI	JUGALA KISHORE PANDA	VIGILANCE PS (BERHAMPUR) /9 /2021	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
173	D-CRLMC/35215/2026	JYOTIRANJAN PUHAN	SURESH KUMAR JENA	BARIPADA TOWN /677 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
174	D-CRLMC/35216/2026	PRADEEP KUAMR MOHANTY	BIBHUTI BHUSAN DASH	CHAULIAGANJA /206 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
175	D-CRLMC/35225/2026	RANJAN KUMAR PATRA	RAKESH KUMAR MALLICK	/ /	AOD20260000268C202600014
		VS	VS	()	
		SHREERAM TRADERS		//	
176	D-CRLMC/35268/2026	SHEKH WAHID ALI @ SK WAHID ALI	BIJAYA KUMAR RAGADA	JHARSUGUDA /25 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
177	D-CRLMC/35272/2026	SUNITI DASH	BHABANI SHANKAR DASPARIDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
178	D-CRLMC/35275/2026	BALAJI SAHU	BIJAYA KUMAR RAGADA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
179	D-CRLMC/35277/2026	PINTU BEHERA	BYOMAKESH TRIPATHY	SURADA /128 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
180	D-CRLMC/35281/2026	BASUDEV BARIK	SAMARENDRA MOHANTY	S.P.(CID-CRL),CUTTACK /13 /2021	AOR20220004593C202600069
		VS	VS	()	
		STATE OF ODISHA		//	
181	D-CRLMC/35294/2026	SUBASH NAYAK	RAKESH KUMAR ROUTRAY	CHAULIAGANJA /436 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	

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182	D-CRLMC/35300/2026	ARUN SUBUDHI @ ARUN KUMAR SUBUDHI	BISWAJIT PASAYAT	MAHILA P.S.(BBSR) /150 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
183	D-CRLMC/35306/2026	NIKHAT PARWEEN	ANIKET MISHRA	/ /	AOD20260000457C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
184	D-CRLMC/35310/2026	RASHDA KHANAM	SUSANTA KUMAR BARAL	/ /	AOR20220001297C202600244
		VS	VS	()	
		STATE OF ODISHA		//	
185	D-CRLMC/35323/2026	ROSHAN KUMAR MEHER	KRUSHNA CHANDRA MEHER	LOISINGHA(BOLANGIR) /236 /2025	AOR20230000026C202600028
		VS	VS	()	
		STATE OF ODISHA		//	
186	D-CRLMC/35324/2026	KAMALA TIRIA	ABHISHEK DASH	/ /0	AOD20240000186C202600104
		VS	VS	()	
		STATE OF ODISHA		//	
187	D-CRLMC/35328/2026	BANAMALI SAHU	PANCHANAN PANIGRAHI	INDUASTRIAL,NISA /180 /2020	AOD20250000009C202600136
		VS	VS	()	
		STATE OF ODISHA		//	
188	D-CRLMC/35375/2026	SANJAY KALLO	ASHOK KUMAR SARANGI	MAHULPADA /9 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
189	D-CRLMC/35379/2026	SATYABRATA KESARI PADHI @ KANA SATYA	SURAJ MOHANTY	GOSANINUAGAM /11 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
190	D-CRLMC/35385/2026	NILAMANI RANA	BIJAY KUMAR BEHERA	KOMNA PS /345 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
191	D-CRLMC/35389/2026	GOURI KUMARI SWAIN	SUBHRANSU BHUSAN MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
192	D-CRLMC/35395/2026	JUAKIN BIRA	PANCHANAN PANIGRAHI	BADABAZAR /23 /2007	AOD20240000001C202600100
		VS	VS	()	
		STATE OF ODISHA		//	
193	D-CRLMC/35400/2026	SAPA @ PABITRA NAIK @ PABITRA NAYAK	SANTOSH KUMAR MAHANTY	JAGANNATHA PRASAD /157 /2018	AOD20240000242C202600308

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLMC/35401/2026	TAPASWINI PRADHAN	DURGA PRASAD JENA	/ /	AOR20230000034C202600013
		VS	VS	()	
		BISHAMBAR DEHURI		//	
195	D-CRLMC/35402/2026	BILASHINI SATAPATHY	DEBA PRASAD MISHRA	/ /	AOD20240000116C202600023
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-CRLMC/35409/2026	RADHANATH SAHOO	BISHNU PRASAD PRADHAN	NAYAPALLI P.S. /712 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-CRLMC/35416/2026	PRAMOD KUMAR MANDHATA	SHIB SHANKAR MOHANTY	CHANDAKA P.S. /97 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-CRLMC/35420/2026	DHIREN KUMAR BARIK	PRABIN DAS	CUTTACK VIGILANCE /15 /2004	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
199	D-CRLMP/35198/2026	DHARANIDHAR SAHOO	SIBADUTTA RAMAPRASAD MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-CRLMP/35211/2026	VICTIM	KIRAN KUMAR PATEL	MAHILA P.S. BUXIBAZAR /121 /2026	AOD20240000667C202600044
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-CRLMP/35212/2026	PRASANTA KUMAR DASH	ALEKHA KUMAR SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-CRLMP/35221/2026	RAJENDRA KUMAR PANDA	BIBHUTI BHUSAN DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-CRLMP/35234/2026	GAYATRI NAYAK	SATYA RANJAN PATI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-CRLMP/35236/2026	BIBHUTI BHUSAN BEHERA	GHANASHYAM MUDULI	/ /	AOR20220002820C202600029
		VS	VS	()	

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		STATE OF ODISHA		//	
205	D-CRLMP/35253/2026	BIKASH KUMAR MALLICK	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
206	D-CRLMP/35258/2026	DIGAMBAR DEHURI	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
207	D-CRLMP/35265/2026	MONI GOPALA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
208	D-CRLMP/35271/2026	AMITABH MOHAPATRA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
209	D-CRLMP/35274/2026	SANGRAM KESHARI ROUT	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
210	D-CRLMP/35280/2026	JAYANTI BEHERA @ JAYANTI PRADHAN	SUBHASMITA PATTANAIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
211	D-CRLMP/35293/2026	GITANJALI NAHAK	GYANENDRA KUMAR TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
212	D-CRLMP/35295/2026	SHEETAL SAHOO	SATYAJIT MOHAPATRA	/ /0	
		VS	VS	()	
		SMARAK SAHOO		//	
213	D-CRLMP/35298/2026	RAGHUNATH MALLICK	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
214	D-CRLMP/35301/2026	LAMBODAR SAHU	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
215	D-CRLMP/35313/2026	SUSHAMA MAHANTA	MANOJ KUMAR PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	

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216	D-CRLMP/35327/2026	MANORANJAN MOHANTY	AMIYA KUMAR MOHANY(A)	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
217	D-CRLMP/35334/2026	SAGAR MOHANTY	ASHIS KUMAR MISHRA	/ /0	
		VS	VS	()	
		THE STATE OF ODISHA		//	
218	D-CRLMP/35357/2026	DAMODAR SAHOO	MITHUN DAS	/ /0	
		VS	VS	()	
		DEPUTY DIRECTOR, OFFICE OF THE DIRECTORATE OF ENFORCEMEMENT		//	
219	D-CRLMP/35383/2026	RAJENDRA KUMAR PANDA	KABIR KUMAR JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
220	D-CRLMP/35393/2026	CHINTAMANI DALEI	ACHYUTANANDA PATTANAIK	/ /	AOD20240000586C202600344
		VS	VS	()	
		STATE OF ODISHA		//	
221	D-CRLMP/35411/2026	SAMBIT KUMAR PANDA	RUCHI RAJGARHIA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
222	D-CRLMP/35413/2026	CHINMAYEE PATRA	TARA PRASAD MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
223	D-CRLMP/35417/2026	RINA SENAPATI	SUJIT KUMAR ACHARYA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
224	D-CRLMP/35423/2026	SARBESWAR MOHANTY	RAJIB RATH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
225	D-CRLMP/35424/2026	SUBHADRA PRUSTY	PRADEEPTA KUMAR BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
226	D-CRLREV/35219/2026	SUKADEV BISWAL	PABITRA KUMAR NAYAK	/ /0	
		VS	VS	()	
		AJIT KUMAR ROUT		//	
227	D-CRLREV/35257/2026	BISHNUPRIYA DHAL	PRANAB RANJAN CHHATOI	JATNI P.S. /297 /2013	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-CRLREV/35344/2026	SANATAN SAHOO	AMULYA RATNA PANDA	BARAMBA /121 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-FAO/54816/2026	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK	PRASANTA KUMAR MAHALI	/ /	
		VS	VS	()	
		M.RABI PATRA		//	
230	D-FAO/55036/2026	TAPASWINI PANI	BIBHUTI KESHARI BISWAL	/ /	AOD20240000515C202600009
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-FAO/55037/2026	MADHUSUDAN DASH	BIBHUTI KESHARI BISWAL	/ /	AOD20240000515C202600010
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-MACA/54821/2026	ARUNA DEY	PRADEEP KUMAR MISHRA	/ /	
		VS	VS	()	
		SUDAM DEY		//	
233	D-MACA/54832/2026	MANAGER LEGAL, (TP CELL), NATIONAL INSURANCE CO.LTD.,CUTTACK	SUBRATA PATTNAIK	/ /	
		VS	VS	()	
		SHUBHAJIT SAMAL		//	
234	D-MACA/54873/2026	MINATI DHAL	NARASINGHA CHARAN MOHANTY	/ /	AOD20260000187C202600003
		VS	VS	()	
		DIVISIONAL MANAGER, THE SBI GENERAL INSURANCE CO LTD.		//	
235	D-MACA/54935/2026	ANIL KUMAR MALIK	SUBHASIS MOHAPATRA	/ /	
		VS	VS	()	
		ASHOK KUMAR MALIK		//	
236	D-MACA/54948/2026	LEGAL MANAGER, CHOLA MS GENERAL INSURANCE CO. LTD.,BHUBANESWAR	SOUMYA RANJAN SAHOO	/ /	
		VS	VS	()	
		SULOCHANA MAHALIK		//	
237	D-MACA/54954/2026	THE ORIENTAL INSURANCE CO. LTD., BHUBANESWAR	SOMNATH ROY	/ /	
		VS	VS	()	
		PADMAKUMAR BHOI		//	
238	D-MACA/54975/2026	RELIANCE GENERAL INSURANCE CO.LTD., SUNDARGARH	GURU PRASAD DUTTA	/ /	
		VS	VS	()	

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		PAULINA MINZ		//	
239	D-MACA/54982/2026	ORIENTAL INSURANCE CO.LTD., BHUBANESWAR	GIRIJA PRASAD DUTTA	/ /	
		VS	VS	()	
		NARESH BEHERA		//	
240	D-MACA/55002/2026	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD., BARIPADA	GIRIJA PRASAD DUTTA	/ /	
		VS	VS	()	
		PRAMILA NAIK		//	
241	D-MACA/55016/2026	M/S. ORIENTAL INSURANCE CO.LTD., BALASORE	GIRIJA PRASAD DUTTA	/ /	
		VS	VS	()	
		KUMARI RUNITA SAMAL		//	
242	D-MACA/55031/2026	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD., ANGUL	GIRIJA PRASAD DUTTA	/ /	
		VS	VS	()	
		LAXMIDHAR BEHERA		//	
243	D-MACA/55049/2026	ORIENTAL INSURANCE CO.LTD., BBSR	GIRIJA PRASAD DUTTA	/ /	
		VS	VS	()	
		KANAK RAUT		//	
244	D-MACA/55062/2026	MANAGER (LEGAL), CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD., BBSR	GIRIJA PRASAD DUTTA	/ /	
		VS	VS	()	
		SADI ADILACHIMI REDDY		//	
245	D-MACA/55068/2026	ORIENTAL INSURANCE CO.LTD., ANGUL	G.P.DUTTA	/ /	
		VS	VS	()	
		AJAY SAHU		//	
246	D-MACA/55109/2026	M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK	GIRIJA PRASAD DUTTA	/ /	
		VS	VS	()	
		CHINMAYEE JENA		//	
247	D-MATA/55183/2026	SK. NAKIB UDDIN	RAJESH KUMAR TRIPATHY	/ /	
		VS	VS	()	
		NAZIA BEGUM		//	
248	D-RPFAM/55042/2026	BIPIN BINDHANI	JNANINDRA PANI	/ /	AOR20230000646C202600001
		VS	VS	()	
		ROJALINI SUTAR		//	
249	D-RPFAM/55045/2026	DHANASTI ALIAS DHANASTHI MANDAL	DIBYA JYOTI SAHOO	/ /	AOD20240000587C202600226
		VS	VS	()	
		NILENDRI MAJHIASETH		//	

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250	D-RSA/54839/2026	SIBU MURMU @ MAJHI	PRAKASH RANJAN BARIK	/ /	
		VS	VS	()	
		CHANDRA MOHAN BASKEY		//	
251	D-RSA/54860/2026	SANKARSAN SAHU	RAJENDRA NARAYAN ROUT	/ /	AOR20220001558C202600225
		VS	VS	()	
		STATE OF ODISHA		//	
252	D-RSA/54913/2026	SIRAPU PURUSHOTTAM REDDY@S. PURUSHOTTAM REDDY	SANJAY KUMAR PRADHAN	/ /	
		VS	VS	()	
		SIRAPU KRISHNAMURTY REDDY		//	
253	D-RSA/54977/2026	SABIRA SULTANA	RAMA CHANDRA RATH	/ /	
		VS	VS	()	
		KARYADASHYA BHOI		//	
254	D-RSA/55021/2026	K. PRASAD RAO	AMITAV TRIPATHY	/ /	
		VS	VS	()	
		SAFIR RAHAMAN SARDAR		//	
255	D-RSA/55039/2026	LAXMIDEI RANA	SRI AKASH KUMAR PATTAJOSHI	/ /	AOR20220001834C202600046
		VS	VS	()	
		SANTOSH RANA		//	
256	D-RSA/55040/2026	Binodini Meher	Krushna Chandra Meher	/ /	AOR20230000026C202600029
		VS	VS	()	
		Tankadhara Meher		//	
257	D-RVWPET/54833/2026	BHUBANESWAR DEVELOPMENT AUTHORITY, BHUBANESWAR	BANESWAR RANJAN MAHAPATRA	/ /	
		VS	VS	()	
		RASHMIKANTA SATAPATHY		//	
258	D-RVWPET/54964/2026	SIDHESWAR ROUT	ADV.	/ /	
		VS	VS	()	
		BIJAYA KUMAR NAYAK		//	
259	D-RVWPET/55139/2026	TAPAS RANJAN GUMANSINGH	Biswabihari Mohanty	/ /	AOR20220001789C202600003
		VS	VS	()	
		SUBRAT KUMAR DAS		//	
260	D-TRP(C)/54835/2026	LEEPIKA CHOUDHURY	DEBIDUTTA MOHAPATRA	/ /	AOD20220004576C202600143
	TRP(C)/368/2026	VS	VS	JUDGE FAMILY COURT,CUTTACK(Cuttack)	
		CHINTU KUMAR AGRAWAL		CP/0000469/2026	
261	D-TRP(C)/54836/2026	LEEPIKA CHOUDHURY	DEBIDUTTA MOHAPATRA	/ /	AOD20220004576C202600144

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	TRP(C)/367/2026	VS	VS	JUDGE FAMILY COURT,CUTTACK(Cuttack)	
		CHINTU KUMAR AGRAWAL		CP/0000470/2026	
262	D-TRP(C)/54845/2026	SONI ROUT	ARIJEET MISHRA	/ /	
		VS	VS	()	
		KALINGASHREE SAHOO		//	
263	D-TRPCRL/35229/2026	K.GANESH PATRA	SANGRAM SENAPATI	KABISURYANAGAR /615 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WA/54861/2026	PRINCIPAL SECRETARY OF FINANCE DEPT	AGODISHA	/ /	LOD20240000200C202600398
		VS	VS	()	
		JHATU CHARAN DAS		//	
265	D-WA/54862/2026	COMMISSIONER CUM SECRETARY OF HEALTH AND FAMILY WELFARE DEPT	AGODISHA	/ /	LOD20240000194C202600427
		VS	VS	()	
		SUBHALAXMI PANDA		//	
266	D-WA/54863/2026	COMMISSIONER CUM SECRETARY OF HEALTH AND FAMILY WELFARE DEPT	GOVT OF ODISHA	/ /	LOD20240000172C202600396
		VS	VS	()	
		NRUSINGHA CHARAN DASH		//	
267	D-WA/54864/2026	COMMISSIONER CUM SECRETARY OF HEALTH AND FAMILY WELFARE DEPT	GOVT OF ODISHA	/ /	LOD20240000172C202600397
		VS	VS	()	
		SANTOSH KUMAR HOTTA		//	
268	D-WA/54866/2026	COMMISSIONER CUM SECRETARY OF HEALTH AND FAMILY WELFARE DEPT	AGODISHA	/ /	LOD20240000194C202600428
		VS	VS	()	
		PANCHANAN PATRA		//	
269	D-WA/55046/2026	PRINCIPAL SECRETARY OF WATER RESOURCES DEPT	AGODISHA	/ /	LOD20240000200C202600399
		VS	VS	()	
		BANKA BIHARI DAS		//	
270	D-WA/55088/2026	SPECIAL SECRETARY OF PR AND DW DEPT	AGODISHA	/ /	LOD20240000200C202600400
		VS	VS	()	
		TUSAR KANTA MAJHI		//	
271	D-WA/55143/2026	DEBASHREE MAHAPATRA	MANAS RANJAN BAUG	/ /	AOR20220002374C202600139
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/54785/2026	SURAJ DAS	SRINIVAS MOHANTY	/ /	AOR20230000802C202600119
		VS	VS	()	

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		UNION OF INDIA		//	
273	D-WP(C)/54786/2026	NIHAR RANJAN PARIDA	SITANSU MOHAN SINGH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
274	D-WP(C)/54788/2026	SURAJ KUMAR BADHEI	ANUPAM RATH	/ /	
	WP(C)/38245/2026	VS	VS	()	
		STATE OF ODISHA		//	
275	D-WP(C)/54790/2026	RAJKISHORE PATRA	TAPAN KUMAR BISWAL	/ /	
		VS	VS	()	
		THE REGISTRAR,COOPERATIVE SOCIETIES, ODISHA		//	
276	D-WP(C)/54791/2026	PANCHANAN MISHRA	SUSHANTA KUMAR MISHRA	/ /	
	WP(C)/38296/2026	VS	VS	()	
		STATE OF ODISHA		//	
277	D-WP(C)/54792/2026	PRATIMA MOHANTY	TUSHAR KANTA NAYAK	/ /	
	WP(C)/38344/2026	VS	VS	()	
		STATE OF ODISHA		//	
278	D-WP(C)/54793/2026	GYANENDRA BISWAL	RASMITA SWAIN	/ /	AOD20240001102C202600011
	WP(C)/38336/2026	VS	VS	()	
		STATE OF ODISHA		//	
279	D-WP(C)/54795/2026	MADAN MOHAN ROUT	MUKESH MAHANAND	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
280	D-WP(C)/54796/2026	SOUMYA RANJAN PATTNAYAK	MOHAMMED AKHTER RAZA KHAN	/ /	
	WP(C)/38320/2026	VS	VS	()	
		STATE OF ODISHA		//	
281	D-WP(C)/54799/2026	PRAMOD KUMAR PANDA	MOHAMMED AKHTER RAZA KHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
282	D-WP(C)/54800/2026	TAPAS KUMAR BEHERA	MUKESH MAHANAND	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
283	D-WP(C)/54801/2026	KAILASH VERMA	MOHAMMED AKHTER RAZA KHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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284	D-WP(C)/54802/2026	GUPTA PRASAD PANDA	MOHAMMED AKHTER RAZA KHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
285	D-WP(C)/54803/2026	DEEPAK KUMAR MUND	MOHAMMED AKHTER RAZA KHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
286	D-WP(C)/54804/2026	K.MADAN GOPAL	MOHAMMED AKHTER RAZA KHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
287	D-WP(C)/54805/2026	DINESH PRASAD PADHY	MOHAMMED AKHTER RAZA KHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
288	D-WP(C)/54806/2026	BASUDEV PRADHAN	MOHAMMED AKHTER RAZA KHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
289	D-WP(C)/54807/2026	SUNIL KUMAR PATTANAYAK	MOHAMMED AKHTER RAZA KHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
290	D-WP(C)/54808/2026	RAJU SHARMA	MOHAMMED AKHTER RAZA KHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
291	D-WP(C)/54809/2026	PRAGNYA PARAMITA NAYAK	MOHAMMED AKHTER RAZA KHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
292	D-WP(C)/54810/2026	JAYANTA CHAUDHURI	MOHAMMED AKHTER RAZA KHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
293	D-WP(C)/54811/2026	ASHIS KUMAR PUROHIT	MOHAMMED AKHTER RAZA KHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
294	D-WP(C)/54812/2026	JATIN KUMAR NAYAK	MOHAMMED AKHTER RAZA KHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
295	D-WP(C)/54813/2026	PRABINN DAS	MOHAMMED AKHTER RAZA KHAN	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/54814/2026	BISWAJIT MOHANTY	MOHAMMED AKHTER RAZA KHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/54815/2026	PARTHASARATHI SATPATHY	DEBAKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/54817/2026	M/S.SALONI ENTERPRISES, CUTTACK	DEBAKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/54818/2026	RITANJALI JENA	BRAJA KISHORE SAHOO	/ /	
		VS	VS	()	
		COLLECTOR, CUTTACK		//	
300	D-WP(C)/54819/2026	SHRI SHRI JAGANNATH MANDIR PARICHALANA SAMITI, PURI & ANR	DEEPAK MISHRA PATRA	/ /	AOR20220004309C202600068
		VS	VS	()	
		COMMISSIONER OF ENDOWNMENTS, ODISHA, BBSR		//	
301	D-WP(C)/54820/2026	KANCHAN SAHOO	PRAMODA KUMAR MISHRA	/ /	
	WP(C)/38290/2026	VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/54822/2026	TAPAN KUMAR CHAKRABARTHY	SIDHARTHA MISHRA	/ /	
	WP(C)/38291/2026	VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/54823/2026	ALI HUSSAIN	AJAYA KUMAR NANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/54824/2026	MAYADHAR MAHAPATRA	RAMDAS ACHARY	/ /	
	WP(C)/38297/2026	VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/54825/2026	MAHANTA SRI NARAYAN RAMANUJA DAS	RAMDAS ACHARY	/ /	
	WP(C)/38295/2026	VS	VS	()	
		SHREE JAGANNATH MAHAPRABHU BIJE, PURI		//	
306	D-WP(C)/54826/2026	S.SOMESWAR RAO @ SILLA SOMESWAR RAO	BHABANI SHANKAR RAYAGURU	/ /	
		VS	VS	()	

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		STATE OF ODISHA		//	
307	D-WP(C)/54827/2026	SIDHESWAR PANIGRAHI	BHABANI SHANKAR RAYAGURU	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
308	D-WP(C)/54828/2026	KEDAR PRASAD PANDA	BHABANI SHANKAR RAYAGURU	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
309	D-WP(C)/54829/2026	S.ASHOK KUMAR PATRO	BHABANI SHANKAR RAYAGURU	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
310	D-WP(C)/54830/2026	SISIR KUMAR PATRO	BHABANI SHANKAR RAYAGURU	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
311	D-WP(C)/54831/2026	PATHARLA GRAM PANCHAYAT, GOBINDPUR	KISHORE KUMAR MISHRA	/ /	AOD20250000498C202600097
	WP(C)/38317/2026	VS	VS	()	
		STATE OF ODISHA		//	
312	D-WP(C)/54834/2026	SUSIL KUMAR PANDA	BHABANI SHANKAR RAYAGURU	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
313	D-WP(C)/54837/2026	RASHMI REKHA TRIPATHY	RAMAKRISHNA BISOI	/ /	AOD20240000311C202600094
		VS	VS	()	
		STATE OF ODISHA		//	
314	D-WP(C)/54838/2026	RAJAT KUMAR DUTTA	RAMAKRISHNA BISOI	/ /	AOD20240000311C202600093
		VS	VS	()	
		STATE OF ODISHA		//	
315	D-WP(C)/54840/2026	NANDINI SETHI	ARUN KUMAR PATRA	/ /	AOD20240000516C202600058
		VS	VS	()	
		STATE OF ODISHA		//	
316	D-WP(C)/54841/2026	SURENDRA KUMAR MOHANTY	PRAVASH CHANDRA MAHAPATRA	/ /	AOR20240001111C202600013
		VS	VS	()	
		STATE OF ODISHA		//	
317	D-WP(C)/54842/2026	BIJAYA @ BIJAY KUMAR BHOI	KOUSIK ANANDA GURU	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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318	D-WP(C)/54843/2026	JAGRUTI S.S.G., MAYURBHANJ	ARIJEET MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
319	D-WP(C)/54844/2026	BHASKAR SWAIN	DEEPAK KUMAR PANI	/ /	
		VS	VS	()	
		STATE BANK OF INDIA, BHUBANESWAR		//	
320	D-WP(C)/54846/2026	KANHA S.S.G.,MAYURBHANJ	ARIJEET MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
321	D-WP(C)/54847/2026	TARANI THAPA	AMIT PRASAD BOSE	/ /	
	WP(C)/38286/2026	VS	VS	()	
		STATE OF ODISHA		//	
322	D-WP(C)/54848/2026	SOURJYA RANJAN PARIJA	TRILOCHAN RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
323	D-WP(C)/54850/2026	BIRANCHI BEHERA	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
324	D-WP(C)/54851/2026	NARAYANI INSTITUTE OF ENGINEERING AND TECHNOLOGY, ANGUL	SUBHAKANTA KOUT	/ /	
	WP(C)/38339/2026	VS	VS	()	
		STATE OF ODISHA		//	
325	D-WP(C)/54852/2026	LAKSHMI RANI KACHHAP	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
326	D-WP(C)/54853/2026	SANKIRTAN MALLIK	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
327	D-WP(C)/54854/2026	NAROTTAM PAHAD SINGH	SANJAY KUMAR DAS	/ /	
	WP(C)/38335/2026	VS	VS	()	
		STATE OF ODISHA		//	
328	D-WP(C)/54856/2026	PRADIP KUMAR BARIK	SAMARENDRA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
329	D-WP(C)/54857/2026	M/S.SHRADDHA CONSTRUCTION COMPANY, BILASPUR, CHATTISGARH	PURUSHOTTAM PATRA	/ /	

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		VS	VS	()	
		UNION OF INDIA		//	
330	D-WP(C)/54865/2026	CHANDRAKALA GOUDA	SOUBHAGYA KUMAR DASH	/ /	AOR20220001631C202600348
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/54867/2026	SURENDRA KUMAR NAYAK	MANAS PATI	/ /	AOR20220001535C202600359
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/54869/2026	SUKADEV NAYAK	KANANBALA ROY CHOUDHURY	/ /	AOR20220001523C202600223
		VS	VS	()	
		THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS		//	
333	D-WP(C)/54872/2026	M/S MAA MANGALA INDUSTRIES PVT LTD	MANISHA AGARWAL	/ /	AOR20260000209C202600005
		VS	VS	()	
		THE CHIEF COMMISSIONER CGST AND CENTRAL EXCISE AND CUSTOMS		//	
334	D-WP(C)/54875/2026	M/S.DWARAKA RESORTS PVT.LTD,CUTTACK	SOUMYA RANJAN MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/54878/2026	GANANATHA JENA	USHARANI PATI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-WP(C)/54880/2026	PRATAP PATTNAIK	LALIT KUMAR MAHARANA	/ /	
		VS	VS	()	
		ODISHA GRAMEEN BANK, BHUBANESWAR		//	
337	D-WP(C)/54881/2026	SUBRAT KUMAR BEHERA	JYOTIRMAY GUPTA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-WP(C)/54882/2026	SABITRI PALEI	AJAYA KUMAR MOHARANA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-WP(C)/54883/2026	PRAMOD KUMAR SAHOO	SHASHI BHUSAN JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-WP(C)/54884/2026	YASASWINI NAYAK	SRIKANTA KUMAR NATH	/ /	
		VS	VS	()	

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		STATE OF ODISHA		//	
341	D-WP(C)/54885/2026	RATNAKAR MUDULI	DWARIKA PRASAD MOHANTY	/ /	
		VS	VS	()	
		THE SPECIAL LAND ACQUISITION OFFICER, ANANDPUR BARRAGE PROJECT, BALASORE		//	
342	D-WP(C)/54886/2026	CHIEF EXECUTIVE OFFICER, TPNODL LTD., BALASORE	PRASANTA KUMAR TRIPATHY	/ /	
		VS	VS	()	
		ARUN KUMAR SINGH@SING		//	
343	D-WP(C)/54887/2026	BISWAJIT PRADHAN	MADAN MOHAN DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
344	D-WP(C)/54889/2026	KUNI BEHERA	SANJIB MOHANTY	/ /	AOR20220001611C202600260
		VS	VS	()	
		STATE OF ODISHA		//	
345	D-WP(C)/54890/2026	THE CHIEF EXECUTIVE OFFICER, TPNODL LTD.,BALASORE	PRASANTA KUMAR TRIPATHY	/ /	
		VS	VS	()	
		SABITRI PATRA		//	
346	D-WP(C)/54891/2026	THE CHIEF EXECUTIVE OFFICER, TPNODL LTD., BALASORE	PRASANTA KUMAR TRIPATHY	/ /	
		VS	VS	()	
		CHITTARANJAN PATI		//	
347	D-WP(C)/54892/2026	CHIEF EXECUTIVE OFFICER, TPNODL LTD., BALASORE	PRASANTA KUMAR TRIPATHY	/ /	
		VS	VS	()	
		SARBESWAR BEHERA		//	
348	D-WP(C)/54893/2026	SILU KUMAR BISWAL	MADAN MOHAN DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
349	D-WP(C)/54895/2026	PABITRA MOHAN SAHOO	RABINDRANATH BARIK	/ /	AOD20240000806C202600075
		VS	VS	()	
		STATE OF ODISHA		//	
350	D-WP(C)/54896/2026	DR. NANDINI BEHERA	ABHISHEK DASH	/ /	AOD20240000186C202600099
		VS	VS	()	
		STATE OF ODISHA		//	
351	D-WP(C)/54897/2026	THE CHIEF EXECUTIVE OFFICER, TPNODL LTD., BALASORE	PRASANTA KUMAR TRIPATHY	/ /	
		VS	VS	()	
		GOPAL CHANDRA DAS		//	

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352	D-WP(C)/54898/2026	THE CHIEF EXECUTIVE OFFICER, TPNODL LTD, BALASORE	PRASANTA KUMAR TRIPATHY	/ /	
		VS	VS	()	
		ABHIMANYU DAS		//	
353	D-WP(C)/54899/2026	DR. SUDHANSU SEKHAR PRADHAN	ABHISHEK DASH	/ /	AOD20240000186C202600100
		VS	VS	()	
		STATE OF ODISHA		//	
354	D-WP(C)/54900/2026	DR. BHABANI SHANKAR SAHOO	ABHISHEK DASH	/ /	AOD20240000186C202600101
		VS	VS	()	
		STATE OF ODISHA		//	
355	D-WP(C)/54901/2026	DR. NIRUPAMA THANAPATI	ABHISHEK DASH	/ /	AOD20240000186C202600102
		VS	VS	()	
		STATE OF ODISHA		//	
356	D-WP(C)/54902/2026	DR. CHANDAN KUMAR MAHALIK	ABHISHEK DASH	/ /	AOD20240000186C202600103
		VS	VS	()	
		STATE OF ODISHA		//	
357	D-WP(C)/54903/2026	CENTRE FOR CHILD WELFARE AND SOCIAL DEVELOPMENT, KHORDA	DIBYA SUNDAR JENA	/ /	
		VS	VS	()	
		COMMISSIONER OF INCOME TAX, (EXEMPTION) HYDERABAD		//	
358	D-WP(C)/54904/2026	M/S BABA LINGARAJA BHOGA BHANDAR	KAJAL SAHOO	/ /	AOR20220001613C202600116
		VS	VS	()	
		ADDITIONAL COMMISSIONER OF STATE TAX APPEAL		//	
359	D-WP(C)/54905/2026	DEBASMITA BEHERA	BINAYA BHUSAN ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
360	D-WP(C)/54906/2026	PINAKI GHOSE	KRISHNA CHANDRA SAHU	/ /	AOD20250000180C202600155
		VS	VS	()	
		STATE OF ODISHA		//	
361	D-WP(C)/54907/2026	PANKAJBASINI PANDA	PRONOY MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
362	D-WP(C)/54908/2026	DR. BHAGABAN PANDA	JAYASHREE BISWAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
363	D-WP(C)/54909/2026	DEBASNAN DAS	MASUM PRIYADARSHINI BEHERA	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-WP(C)/54910/2026	SRI SRI SIDHA BHAIRABI SANKRANTI PUJA COMMITTEE, CHAMAPATRA	DEEPAK MAHAPATRA	/ /	
	WP(C)/38329/2026	VS	VS	()	
		STATE OF ODISHA		//	
365	D-WP(C)/54914/2026	BINOD KUMAR SINGH	AJAYA KUMAR PRADHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-WP(C)/54915/2026	SWATI SUCHARITA PADHI	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-WP(C)/54917/2026	SANJIB KUMAR NATH	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-WP(C)/54918/2026	PANKAJINI NAIK	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-WP(C)/54920/2026	KRUSHNA CHANDRA MALLICK	ANIRUDHA DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-WP(C)/54921/2026	UPENDRA NANDA	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-WP(C)/54922/2026	NABAGHANA NAIK	AKSHAYA KUMAR PANDEY	/ /	
		VS	VS	()	
		MAHANADI COAL FIELD LTD., SAMBALPUR		//	
372	D-WP(C)/54924/2026	BAJAKA MALIK	ANIRUDHA DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-WP(C)/54925/2026	MEGHANAD KHANDA	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-WP(C)/54926/2026	RAKESH KUMAR NAYAK	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	

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		STATE OF ODISHA		//	
375	D-WP(C)/54927/2026	CHANDRAMANI BAG	AKSHAYA KUMAR PANDEY	/ /	
		VS	VS	()	
		MAHANADI COAL FIELD LTD., SAMBALPUR		//	
376	D-WP(C)/54928/2026	PRAKASH KUMAR SAHU	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
377	D-WP(C)/54931/2026	SABITRI PRADHAN	DIPTIRANJAN MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
378	D-WP(C)/54932/2026	GOUTAM MAJHI	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
379	D-WP(C)/54933/2026	BALARAM PANIGRAHI	M. BALAKRISHNA RAO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
380	D-WP(C)/54936/2026	SANTOSH KUMAR PATEL	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
381	D-WP(C)/54939/2026	BASIR KHAN	AKSHAYA KUMAR SUBUDHI	/ /	
		VS	VS	()	
		SIDHIA KHAN		//	
382	D-WP(C)/54940/2026	SABITRI PRADHAN	DIPTIRANJAN MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
383	D-WP(C)/54942/2026	BABULU KUMAR CHOUDHURY	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
384	D-WP(C)/54943/2026	REENA PATRA	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
385	D-WP(C)/54944/2026	ASHISH KUMAR PATEL	STHITI PRAGYAN SUNANDINI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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386	D-WP(C)/54945/2026	PHILIP MALIK	ANIRUDHA DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
387	D-WP(C)/54946/2026	ANTARJYAMI TANDI	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
388	D-WP(C)/54949/2026	BIRA BHOI @ BIRA BHUE	DIPTI RANJAN BHOKTA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
389	D-WP(C)/54951/2026	AKSHAYA KUMAR DHAL	STHITI PRAGYAN SUNANDINI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
390	D-WP(C)/54953/2026	RINA MUNDA	DIPTI RANJAN BHOKTA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
391	D-WP(C)/54955/2026	PRAMOD KUMAR SWAIN	NIRANJAN PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
392	D-WP(C)/54956/2026	AJIT KUMAR MALLICK	ANIRUDHA DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
393	D-WP(C)/54957/2026	RASHMI RANJAN BOHIDAR	SIBAPRASAD PATI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
394	D-WP(C)/54958/2026	DEEPIKA MADHUSMITA	SAROJA KANTA SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
395	D-WP(C)/54959/2026	MADHU SUDAN MAHARANA	NIRANJAN PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
396	D-WP(C)/54961/2026	RAMAKRUSHNA SAHU	RAJESH RANJAN SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
397	D-WP(C)/54962/2026	DEBENDRANATH SAHOO	PRASANTA KUMAR MISHRA	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
398	D-WP(C)/54963/2026	GOKULANANDA MOHANTY	BHABANI SANKAR DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-WP(C)/54965/2026	SARASWATI JENA	SAROJA KANTA SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-WP(C)/54967/2026	CHARAN SINGH BHALA	PRASANTA KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-WP(C)/54968/2026	JIBAN KUMAR PARIDA	SAROJA KANTA SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-WP(C)/54971/2026	BANDITA DASH	SAROJA KANTA SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-WP(C)/54972/2026	KRUSHNA CHANDRA BEHERA	SAROJA KANTA SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-WP(C)/54973/2026	MANMATH NATH PATRA	DIPTI RANJAN MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-WP(C)/54976/2026	JAKSHYA MALLICK	ANIRUDHA DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-WP(C)/54978/2026	KHULANA SAHU	DIPTI RANJAN MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-WP(C)/54979/2026	SURENDRA MALLICK	SUBHRANSU BHUSAN MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-WP(C)/54980/2026	KEDARNATH TRIPATHY	MANORANJAN MOHAPATRA	/ /	
		VS	VS	()	

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		STATE OF ODISHA		//	
409	D-WP(C)/54983/2026	NARENDRA MALIK	ANIRUDHA DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
410	D-WP(C)/54989/2026	REENA BALA DASH	AMITAV TRIPATHY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
411	D-WP(C)/54992/2026	HRUSHIKESH DAS	PRAVAT KUMAR MUDULI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
412	D-WP(C)/54993/2026	PRABHAT KUMAR JENA	KRISHNA CHANDRA SAHU	/ /	AOD20250000180C202600156
		VS	VS	()	
		STATE OF ODISHA		//	
413	D-WP(C)/54994/2026	ANKURA CHARAN BEHERA	SAILABALA JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
414	D-WP(C)/54996/2026	ALOK PRADHAN	ATUL TRIPATHY	/ /	AOD20240000618C202600267
		VS	VS	()	
		STATE OF ODISHA		//	
415	D-WP(C)/54997/2026	EMPRITI DUTTA	NIHAL RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
416	D-WP(C)/54998/2026	DURYODHAN ROUT	SAILABALA JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
417	D-WP(C)/54999/2026	MANIBHADRA NAYAK	SATYA NARAYAN MISHRA 4	/ /	AOR20220001615C202600167
		VS	VS	()	
		STATE OF ODISHA		//	
418	D-WP(C)/55000/2026	SANTOSH KUMAR MOHANTY	SAILABALA JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
419	D-WP(C)/55001/2026	SUNIL KUMAR PATI	KRISHNA CHANDRA SAHU	/ /	AOD20250000180C202600157
		VS	VS	()	
		STATE OF ODISHA		//	

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420	D-WP(C)/55003/2026	SRIKANTA KUMAR MISHRA	ATUL TRIPATHY	/ /	AOD20240000618C202600268
		VS	VS	()	
		STATE OF ODISHA		//	
421	D-WP(C)/55004/2026	NIRUPAMA SOI	KRISHNA CHANDRA SAHU	/ /	AOD20250000180C202600158
		VS	VS	()	
		STATE OF ODISHA		//	
422	D-WP(C)/55005/2026	RAMESH CHANDRA BEHERA	SAILABALA JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
423	D-WP(C)/55006/2026	PRAGNYA PARAMITA PRADHAN	NIHAL RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
424	D-WP(C)/55007/2026	AKSHAYA KUMAR BARIK	SAILABALA JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
425	D-WP(C)/55008/2026	BISWAMBAR ROUT	SAILABALA JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
426	D-WP(C)/55009/2026	BANDHU SETHI	SAILABALA JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
427	D-WP(C)/55011/2026	BARUNA KUMAR PARIDA	SAILABALA JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
428	D-WP(C)/55012/2026	MD.HABIBULLAH KHAN	BIREN SANKAR TRIPATHY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
429	D-WP(C)/55013/2026	CHITTARANJAN BARPANDA	PRASANTA KUMAR JOSHI	/ /	AOR20230000684C202600021
		VS	VS	()	
		STATE OF ODISHA		//	
430	D-WP(C)/55014/2026	BALARAM SAMAL	SAILABALA JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
431	D-WP(C)/55015/2026	ARYAPRIDE HOTEL AND CONVENTION PTD.LTD., BHUBANESWAR	SUSANTESWAR ACHARYA	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
432	D-WP(C)/55017/2026	ASWINI KUMAR MISHRA	SAUMYA RANJAN PRADHAN	/ /	AOD20240000490C202600020
		VS	VS	()	
		SUDHAMAYI PANIGRAHI		//	
433	D-WP(C)/55018/2026	SATYAJIT SAHOO	PRAVAT KUMAR MUDULI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-WP(C)/55019/2026	SAROJ KUMAR TARAI	SAMEER KUMAR DAS	/ /	AOD20240000338C202600263
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-WP(C)/55020/2026	NARAYANI FOUNDATION OF EDUCATIONAL AND CHARITABLE TRUST	BIBHUTI BHUSAN SAHOO	/ /	AOD20240000587C202600225
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-WP(C)/55022/2026	M/S KRISHNA ENTERPRISERS	ATUL TRIPATHY	/ /	AOD20240000618C202600269
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-WP(C)/55023/2026	HADIANI SINGH	ALOK KUMAR PANDA	/ /	AOD20240000536C202600052
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-WP(C)/55024/2026	PRAVAKAR MOHANTY	GHANASHYAM BANJI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-WP(C)/55025/2026	SURESH CHANDRA NAYAK	ACHYUTANANDA PATTANAIK	/ /	AOD20240000586C202600343
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-WP(C)/55026/2026	LEENA SATPATHY	GHANASHYAM NAMTOAR	/ /	
		VS	VS	()	
		CHAIRMAN CUM MANAGING DIRECTOR, MAHANADI COALFIELDS LIMITED (MCL), SAMBALPUR		//	
441	D-WP(C)/55027/2026	BHAKTA KUMAR SAHU	SIDHESWAR MALLIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-WP(C)/55028/2026	UDHABA BHOI	ANSHUMAN BEHERA	/ /	AOD20260000221C202600006
		VS	VS	()	

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		STATE OF ODISHA		//	
443	D-WP(C)/55029/2026	SANGHAMITRA PATTANAYAK	KUMARESWAR MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
444	D-WP(C)/55032/2026	SARAT CHANDRA NAYAK	KSHIROD KUMAR ROUT	/ /	
		VS	VS	()	
		BRANCH MANAGER, UCO BANK, JAJPUR		//	
445	D-WP(C)/55033/2026	BISWA NATH BINDHANI@BISWANATH BINDHANI	JAJATI KESHARI KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
446	D-WP(C)/55034/2026	JATINDRA KUMAR PRUSTY	SIDHARTHA MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
447	D-WP(C)/55035/2026	ARUN KUMAR PRAHARAJ	ABINASH ROUTRAY	/ /	
		VS	VS	()	
		MEMBER, BOARD OF REVENUE, ODISHA, CUTTACK		//	
448	D-WP(C)/55041/2026	KRUSHNA CHANDRA MISHRA	SABYASACHI MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
449	D-WP(C)/55043/2026	DINABANDHU PANDA	NARESH CHANDRA JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
450	D-WP(C)/55044/2026	KAMALU MUNDAGADIA	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
451	D-WP(C)/55047/2026	DIPAK KUMAR DAS	NIRANJAN LENKA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
452	D-WP(C)/55051/2026	JANNI ARUNA KUMARI	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
453	D-WP(C)/55053/2026	KSHITISH CHANDRA JENA	PRASANNA KUMAR BEHERA	/ /	
		VS	VS	()	
		REGIONAL TRANSPORT OFFICE, BALASORE		//	

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454	D-WP(C)/55055/2026	SUPRAVA DASH	AMITAV TRIPATHY	/ /	
		VS	VS	()	
		REGISTRAR, ODISHA HUMAN RIGHTS COMMISSION, SATYANAGAR		//	
455	D-WP(C)/55056/2026	RADHARAMANA DALABEHERA	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
456	D-WP(C)/55057/2026	SUKANTA KUMAR PATTANAYAK	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
457	D-WP(C)/55058/2026	SUBHASA CHANDRA PARIDA	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
458	D-WP(C)/55059/2026	MANORANJAN BEHERA	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
459	D-WP(C)/55060/2026	JITENDRA KUMAR JENA	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
460	D-WP(C)/55063/2026	SURYA KIRAN PILLI @ P SURYA KIRAN	PRATIK DASH	/ /	
		VS	VS	()	
		UNITED INDIA INSURANCE COMPANY LTD., TAMIL NADU		//	
461	D-WP(C)/55064/2026	RAJARANI MAITHILI BEHERA	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
462	D-WP(C)/55065/2026	SARADA PRASAD PRADHAN	PRASANTA KUMAR SATAPATHY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
463	D-WP(C)/55066/2026	PRAVAKAR MISHRA	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
464	D-WP(C)/55067/2026	SANJAYA KUMAR SA	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
465	D-WP(C)/55069/2026	MANORANJAN JENA	PRADEEP KUMAR MAHAPATRA	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
466	D-WP(C)/55070/2026	DAMBARUDHAR MANTRI	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-WP(C)/55071/2026	PRAMOD KUMAR NAYAK	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-WP(C)/55072/2026	MADAN MOHAN DORA	MANAS RANJAN PRADHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-WP(C)/55073/2026	SABAN MAJHI	SAROJA KANTA SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-WP(C)/55074/2026	SUNITA LENKA	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-WP(C)/55076/2026	MURALIDHAR DALABEHERA	MANAS RANJAN PRADHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-WP(C)/55077/2026	NABAGHAN KHAMARI	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-WP(C)/55079/2026	BIBHUDATTA UPADHYAYA	SAROJA KANTA SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-WP(C)/55081/2026	MURALI DHARA SARAKA	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-WP(C)/55082/2026	GANESH CHANDRA PARIDA	SAROJA KANTA SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
476	D-WP(C)/55083/2026	AKRURA JENA	MANAS RANJAN PRADHAN	/ /	
		VS	VS	()	

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		STATE OF ODISHA		//	
477	D-WP(C)/55084/2026	SWARNA MANJARI DASH	MALAYA RANJAN BEHERA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
478	D-WP(C)/55086/2026	SUBHASISH CHAKRABARTY	SAROJA KANTA SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
479	D-WP(C)/55089/2026	DURJYODHAN DORA	MANAS RANJAN PRADHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
480	D-WP(C)/55090/2026	SANTANU KUMAR DASH	SAROJA KANTA SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
481	D-WP(C)/55092/2026	GUGNANI AUTOCARS PRIVATE LTD.,CUTTACK	SATYA SMRUTI MOHANTY	/ /	
		VS	VS	()	
		REGISTRAR OF COMPANIES, CUTTACK, ODISHA		//	
482	D-WP(C)/55093/2026	RAJENDRA KUMAR DAS	MALAYA RANJAN BEHERA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
483	D-WP(C)/55094/2026	AVAYA KUMAR SAHOO	SAROJA KANTA SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
484	D-WP(C)/55096/2026	BASUDEB MISHRA	MANAS RANJAN PRADHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
485	D-WP(C)/55097/2026	LAXMIKANTA KARKARA	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
486	D-WP(C)/55098/2026	NIRMAL CHANDRA TRIPATHY	MANAS RANJAN PRADHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
487	D-WP(C)/55099/2026	KRUSHNA CHANDRA BEHERA	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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488	D-WP(C)/55100/2026	M.KALIA @ MANGUPULI KALIA	KOUSIK ANANDA GURU	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
489	D-WP(C)/55101/2026	MOSUMI DUTTA@MOUSUMI DUTTA	BRAHMANANDA TRIPATHY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
490	D-WP(C)/55102/2026	BIPIN BIHARI PATRA	SAROJA KANTA SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
491	D-WP(C)/55104/2026	BIVU PRASAD SUBUDHI	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
492	D-WP(C)/55105/2026	BHASWATI BHADRA	BRAHMANANDA TRIPATHY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
493	D-WP(C)/55106/2026	JYOTIRMAY DAGAR	SAROJA KANTA SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
494	D-WP(C)/55107/2026	KUNTI BHOI	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
495	D-WP(C)/55108/2026	HARAPRIYA SAHOO	BRAHMANANDA TRIPATHY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
496	D-WP(C)/55110/2026	SAMARDEEP PRADHAN	SAROJA KANTA SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
497	D-WP(C)/55111/2026	M.PURUSOTTAM @ NAUPADA PARSHUTTAM	KOUSIK ANANDA GURU	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
498	D-WP(C)/55112/2026	NIRAJA PATRA	BRAHMANANDA TRIPATHY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
499	D-WP(C)/55113/2026	KANHU CHARANA DANDASENA	PRADEEP KUMAR MAHAPATRA	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
500	D-WP(C)/55114/2026	BIJAY KUMAR PAL	SAROJA KANTA SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
501	D-WP(C)/55115/2026	JANA SMALL FINANCE BANK LTD.,BHUBANESWAR	BIBHUTI BHUSAN SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-WP(C)/55116/2026	SHRUTI ESTATE PVT. LTD., KHURDA	BRAHMANANDA TRIPATHY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-WP(C)/55117/2026	SUBRAT BEHERA	SUKANTA KUMAR NAYAK (2)	/ /	
		VS	VS	()	
		COLLECTOR, JAJPUR		//	
504	D-WP(C)/55118/2026	JANA SMALL FINANCE BANK LTD.,BRANCH OFFICE,BHUBANESWAR	BIBHUTI BHUSAN SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-WP(C)/55119/2026	SHYAM SUNDAR PADHAN	ABHILASH MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-WP(C)/55121/2026	SHRUTI ESTATE PVT. LTD., KHURDA	BRAHMANANDA TRIPATHY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-WP(C)/55122/2026	SURATHA BEHERA	SUKANTA KUMAR NAYAK (2)	/ /	
		VS	VS	()	
		COLLECTOR, JAJPUR		//	
508	D-WP(C)/55123/2026	PRABHUPADA DASH	BRAHMANANDA TRIPATHY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-WP(C)/55124/2026	JANA SMALL FINANCE BANK LTD, BRANCH OFFICE,BHUBANESWAR	BIBHUTI BHUSAN SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-WP(C)/55125/2026	ABHIMANYU BEHERA	SUKANTA KUMAR NAYAK (2)	/ /	
		VS	VS	()	

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		COLLECTOR, JAJPUR		//	
511	D-WP(C)/55126/2026	RAMA CHANDRA BEHERA	BRAHMANANDA TRIPATHY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
512	D-WP(C)/55127/2026	RAMA SUNDARI SAMAL	SUKANTA KUMAR NAYAK (2)	/ /	
		VS	VS	()	
		COLLECTOR, JAJPUR		//	
513	D-WP(C)/55128/2026	SURAMA ENTERPRISES, KORAPUT	JANAKI KANTA MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
514	D-WP(C)/55129/2026	JANA SMALL FINANCE BANK LTD.,BRANCH OFFICE,BHUBANESWAR	BIBHUTIBHUSAN SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
515	D-WP(C)/55131/2026	PRAMOD KUMAR SAHOO	BRAHMANANDA TRIPATHY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
516	D-WP(C)/55132/2026	RABINDRA KUMAR MUNDA	PRAMOD KUMAR JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
517	D-WP(C)/55134/2026	JANA SMALL FINANCE BANK LTD.,BRANCH OFFICE,BHUBANESWAR	BIBHUTIBHUSAN SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
518	D-WP(C)/55135/2026	RANJIT KUMAR HOTA	JYOTI PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
519	D-WP(C)/55136/2026	JAYAKRISHNA PANDA	TUSAR KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
520	D-WP(C)/55137/2026	NIGHTANGALE SCHOOL AND COLLEGE OF NURSING,CUTTACK	GANGADHAR MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
521	D-WP(C)/55138/2026	JANA SMALL FINANCE BANK LTD.,BRANCH OFFICE,BHUBANESWAR	BIBHUTIBHUSAN SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA3		//	

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522	D-WP(C)/55140/2026	SANGITARANI RANJIT	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
523	D-WP(C)/55141/2026	SAMBHUNATH SINGH	PRAMOD KUMAR JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
524	D-WP(C)/55142/2026	NAYAN KUMAR	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
525	D-WP(C)/55144/2026	ANASUYA PADHY	KRISHNA CHANDRA SAHU	/ /	AOD20250000180C202600159
		VS	VS	()	
		STATE OF ODISHA		//	
526	D-WP(C)/55145/2026	SIBANI PANDA	Krishna Chandra Sahu	/ /	AOD20250000180C202600160
		VS	VS	()	
		STATE OF ODISHA		//	
527	D-WP(C)/55146/2026	LAKHYA @ LAXMIDHAR MALLICK	TUSAR KUMAR MISHRA	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
528	D-WP(C)/55147/2026	PRANAY KUMAR NANDA	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
529	D-WP(C)/55148/2026	OMM NARAYANI TRANSPORT, DHENKANAL	BHABANI SANKAR DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
530	D-WP(C)/55149/2026	AMBUJ NATH	ACHYUTANANDA PATTANAIK	/ /	AOD20240000586C202600346
		VS	VS	()	
		STATE OF ODISHA		//	
531	D-WP(C)/55150/2026	AJIT KUMAR SAHU	Krishna Chandra Sahu	/ /	AOD20250000180C202600161
		VS	VS	()	
		STATE OF ODISHA		//	
532	D-WP(C)/55151/2026	SUNADHAR BAGARTY	PRABHAT KUMAR DASH	/ /	
		VS	VS	()	
		JAGANNATH MEHER		//	
533	D-WP(C)/55152/2026	Smt Rina Das	Jeevanjyoti Mohanty	/ /	AOR20220001197C202600003

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		VS	VS	()	
		Represented through its Principal Secretary to Government, Labour and Employees State Insurance Dept		//	
534	D-WP(C)/55153/2026	PANKAJINI MOHANTA	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
535	D-WP(C)/55154/2026	BISWOJIT SETHY	GYANA RANJAN SETHI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
536	D-WP(C)/55155/2026	ALEKHA JAYASINGH	JYOTIRMAYA SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
537	D-WP(C)/55156/2026	BHARATPUR COLLIERY LABOUR UNION	Diptanshu Nanda	/ /	AOD20240000891C202600024
		VS	VS	()	
		JOINT LABOUR COMMISSIONER CUM REGISTRAR OF TRADE UNION		//	
538	D-WP(C)/55158/2026	THE EXECUTIVE ENGINEER, ELECTRICAL	SURESH CHANDRA DASH	/ /	AOD20240000953C202600017
		VS	VS	()	
		SYNDICATE JEWILLERS		//	
539	D-WP(C)/55159/2026	M/S.CHANO KUMAR SAH, SAMBALPUR	ABHILASH MISHRA	/ /	
		VS	VS	()	
		THE COMMISSIONER, CGST CENTRAL EXCISE AND CUSTOM, BHUBANESWAR		//	
540	D-WP(C)/55160/2026	SUDESHNA SAIBALINI SETHI	GYANA RANJAN SETHI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
541	D-WP(C)/55161/2026	CHAITANYA MAJHI	SUBHAM AGRAWAL	/ /	AOR20220001380C202600074
		VS	VS	()	
		STATE OF ODISHA		//	
542	D-WP(C)/55162/2026	SUNANDA FLORARANI MUNDU	PRATAP KUMAR BEHERA	/ /	AOD20240000929C202600011
		VS	VS	()	
		STATE OF ODISHA		//	
543	D-WP(C)/55163/2026	PRADEEP BASURI	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
544	D-WP(C)/55164/2026	CHAITANYA MAJHI	SUBHAM AGRAWAL	/ /	AOR20220001380C202600075
		VS	VS	()	

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		STATE OF ODISHA		//	
545	D-WP(C)/55165/2026	ANIL KUMAR LENKA	ITISHREE TRIPATHY	/ /	
		VS	VS	()	
		SUPERINTENDENT, CGST AND CENTRAL EXCISE, CUTTACK		//	
546	D-WP(C)/55166/2026	MOTHER CARE NURSING HOME, CUTTACK	HRUDANANDA MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
547	D-WP(C)/55167/2026	BIPIN BIHARI ROUT	PRATAP KUMAR BEHERA	/ /	AOD20240000929C202600012
		VS	VS	()	
		STATE OF ODISHA		//	
548	D-WP(C)/55168/2026	GITANJALI DAS	PADMANAVA JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
549	D-WP(C)/55169/2026	PRATAP KISHOR NAIK	SUBHAM AGRAWAL	/ /	AOR20220001380C202600076
		VS	VS	()	
		STATE OF ODISHA		//	
550	D-WP(C)/55170/2026	PYARIMOHAN PRADHAN	Prabodha Chandra Nayak	/ /	AOR20220001657C202600212
		VS	VS	()	
		STATE OF ODISHA		//	
551	D-WP(C)/55171/2026	SUJIT KUMAR GIRI	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
552	D-WP(C)/55172/2026	SUDHANSHU SEKHAR MANGARAJ	Prabodha Chandra Nayak	/ /	AOR20220001657C202600213
		VS	VS	()	
		STATE OF ODISHA		//	
553	D-WP(C)/55174/2026	MANJU SINGH	MANOJ OJHA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
554	D-WP(C)/55175/2026	CHAITANYA MAJHI	SUBHAM AGRAWAL	/ /	AOR20220001380C202600077
		VS	VS	()	
		STATE OF ODISHA		//	
555	D-WP(C)/55176/2026	SUBHRANSU SEKHAR RATH	AMARTYA MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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556	D-WP(C)/55177/2026	UDEKAR PRADHAN	Amit Kumar Saa	/ /	AOR20220001583C202600379
		VS	VS	()	
		STATE OF ODISHA		//	
557	D-WP(C)/55178/2026	TANMAY KUMAR BARIK	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
558	D-WP(C)/55179/2026	M/S.CARE AUTOMATION PVT.LTD., BHUBANESWAR	DAITARI BEHERA	/ /	
		VS	VS	()	
		ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST CIRCLE, BHUBANESWAR-III		//	
559	D-WP(C)/55180/2026	SUMANTA BEHERA	RANJIT SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
560	D-WP(C)/55181/2026	SAURA RANJAN MOHANTA	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
561	D-WP(C)/55182/2026	M/S.SURAMA REAL ESTATES AND DEVELOPERS PVT.LTD., BHUBANESWAR	SUDHANSU MOHANTY	/ /	
		VS	VS	()	
		ODISHA REAL ESTATE REGULATORY AUTHORITY, BHUBANESWAR		//	
562	D-WP(C)/55184/2026	M/S.BHABANI SANKAR NAYAK, DHENKANAL	ABHASH GARNAIK	/ /	
		VS	VS	()	
		THE REGIONAL DIRECTOR, REGIONAL OFFICE, ESIC, BHUBANESWAR		//	
563	D-WP(C)/55185/2026	BISWAJIT MOHANTA	RANJIT SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
564	D-WPCRL/35304/2026	CHINTAMANI SAHOO	BIBHUTI BHUSAN SWAIN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
565	D-WPCRL/35370/2026	ORAJAKA PATRICK CHIZOROM @ PATRICK CHIZOROM ORAJAKA	DIPTI RANJAN MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
566	D-ABLAPL/35178/2026	DHANESWAR NAIK	BISWAJIT MOHAPATRA	KOMNA PS /147 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
567	D-ABLAPL/35180/2026	TARUN KUMAR SINGH@TARUN SINGH	ASIT KUMAR OTTA	BARIPADA TOWN /693 /2026	AOR20230000623C202600037

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		VS	VS	()	
		STATE OF ODISHA		//	
568	D-ABLAPL/35186/2026	KUNI BEHERA	KARTIK CHANDRA TRIPATHY	KHAJURIPADA /196 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
569	D-ABLAPL/35190/2026	ANTARJYAMI SAHOO	BISWAJIT SAHOO	NAYAGARH SADAR /148 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
570	D-ABLAPL/35191/2026	SRIKANTA @ SRIKANT NAIK	BIRAJA PRASAD NANDA	BIKRAMPUR FCI /225 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
571	D-ABLAPL/35192/2026	BIBEK GOCHHAYAT	BIRAJA PRASAD NANDA	COLLIERY /660 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
572	D-ABLAPL/35202/2026	BABUL BEHERA	KEDAR SHANKAR SAHU	BALIMI /234 /2026	AOR20220003390C202600070
		VS	VS	()	
		STATE OF ODISHA		//	
573	D-ABLAPL/35203/2026	SABYASACHI @ SABYA SAHU	JUGALA KISHORE PANDA	MANAMUNDA /450 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
574	D-ABLAPL/35207/2026	RABI @ KABI GOCHHAYAT	JUGALA KISHORE PANDA	BANTALA /92 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
575	D-ABLAPL/35209/2026	SRIDHAR SAHU	SATYANARAYAN MISHRA	NAWAPARA /40 /2026	AOR20220001303C202600062
		VS	VS	()	
		STATE OF ODISHA		//	
576	D-ABLAPL/35213/2026	JALANDHARA BHATRA	ARIJEET MISHRA	KUNDRA /86 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
577	D-ABLAPL/35214/2026	GANGADHAR CHHATRIA	SURESH KUMAR JENA	BINIKA /292 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
578	D-ABLAPL/35217/2026	BHAGIRATHI DEEP	GOKULANANDA SAHU	GAISILET /274 /2026	AOD20260000648C202600027
		VS	VS	()	

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579	D-ABLAPL/35218/2026	NARAYAN NAYAK	DEEPAK KU SAHOO	PATKURA /289 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
580	D-ABLAPL/35223/2026	RUBULA @HIMANSU MEHER SINGH	BISWARANJAN DALAI	KENDRAPARA /297 /2026	AOR20220003722C202600224
		VS	VS	()	
		STATE OF ODISHA		//	
581	D-ABLAPL/35226/2026	MANOJ KUMAR NAYAK	SIDHARTHA SANKAR RAY (2)	BERHAMPUR SADAR /119 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
582	D-ABLAPL/35227/2026	ROHIT KUMAR PANDAB	ARIJEET MISHRA	AUL /225 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
583	D-ABLAPL/35228/2026	SANDIP JENA	BADRINARAYAN PANDA	ALAKUNDA /209 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
584	D-ABLAPL/35231/2026	AMARESWAR JENA	ANUGRAHA NARAYAN SAMANTRAY	TIRTOL /499 /2026	AOD20260000401C202600057
		VS	VS	()	
		STATE OF ODISHA		//	
585	D-ABLAPL/35232/2026	CHARITARTHA SATPATHY	MANORANJAN DAS	MOTANGA /403 /2026	AOR20220000053C202600099
		VS	VS	()	
		STATE OF ODISHA		//	
586	D-ABLAPL/35237/2026	MANOJ KUMAR BEHERA @ MONAJ KUMAR BEHERA	SURYAKANTA DWIBEDI	BETNOTI /400 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
587	D-ABLAPL/35240/2026	MOJAHID ALI SHAIKH	SARADA PRASAD DASH	TIRTOL /497 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
588	D-ABLAPL/35255/2026	BADAL DALEI	BISWARANJAN DALAI	KHANDAPARA /25 /2022	AOR20220003722C202600225
		VS	VS	()	
		STATE OF ODISHA		//	
589	D-ABLAPL/35256/2026	RASMITA PATRO	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	

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590	D-ABLAPL/35259/2026	SAUBHAGYA PRASAD NAYAK @ SAUBHAGYA NAYAK	SATYABRATA DASH	TIRTOL /474 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
591	D-ABLAPL/35260/2026	SIBANI PADHI	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
592	D-ABLAPL/35261/2026	DEEPAK RANJAN SAHU	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
593	D-ABLAPL/35263/2026	RANJAN BHOI	BINAYA BHUSAN ROUTRAY	DELANGA /371 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
594	D-ABLAPL/35267/2026	KHETRABASI SAHOO	BYOMAKESH TRIPATHY	GOP /347 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
595	D-ABLAPL/35273/2026	ANADI MAHANANDA	ARJUNA CHARANA BEHERA	BARPALLI /30 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
596	D-ABLAPL/35278/2026	SUNADHAR BAG	BIKASH CHANDRA PARIJA	BOLANGIR TOWN /648 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
597	D-ABLAPL/35279/2026	MANOJ KUMAR PATRA	SIDHARTHA MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
598	D-ABLAPL/35287/2026	AKASH MOHANTA	HEMANTA KUMAR MOHANTA	UDALA /126 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
599	D-ABLAPL/35288/2026	DHARMENDRA SAHU	DIPTI RANJAN SWAIN	KANTABANJI /138 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
600	D-ABLAPL/35290/2026	UDAYA CHANDRA ULAKA	TAPAS KUMAR PRAHARAJ	GUNUPUR /209 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
601	D-ABLAPL/35291/2026	ARUN KUMAR MOHARANA	SMRUTI RANJAN ROUT	AUL /271 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
602	D-ABLAPL/35292/2026	SAGAR MOHANTY	ASHIS KUMAR MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
603	D-ABLAPL/35296/2026	LANDU @ NARENDRA MANDAL	TUKUNA KUMAR MISHRA	JHARIGAM /222 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
604	D-ABLAPL/35297/2026	MANTU BIRA	TUKUNA KUMAR MISHRA	MOHANA /115 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
605	D-ABLAPL/35299/2026	RANJAN KUMAR MALIK	SITIKANT MISHRA	BHADRESWAR /255 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
606	D-ABLAPL/35312/2026	DEBA PRASAD GAIN	SNEHASISH BEHERA	PARADEEP MODEL /283 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
607	D-ABLAPL/35314/2026	AKHAYA KUMAR BISWAL @ AKSHAYA BISWAL	SIVA SANKAR CHAINI	AUL /499 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
608	D-ABLAPL/35317/2026	BUDDHADEV JENA	BAMADEV BARAL	JALESWAR /561 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
609	D-ABLAPL/35318/2026	JIBAN JYOTI JENA	DHIREN CHAUDHURY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
610	D-ABLAPL/35320/2026	SUBHAKANTA BISWAL @ SUBHA	AMITAV TRIPATHY	NAYAGARH /56 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
611	D-ABLAPL/35321/2026	SK. AZMAN ALLI	BISWABHUSAN DAS	KRUSHANANDAPUR /2 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
612	D-ABLAPL/35322/2026	HEMANGINI MISHRA	SIVA SANKAR CHAINI	JAJPUR ROAD /415 /2026	
		VS	VS	()	

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613	D-ABLAPL/35326/2026	SATYARANJAN SAHOO @ SANU	ASHOK KUMAR ROUT	BANKI /550 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
614	D-ABLAPL/35329/2026	CHANDRAMANI SETH	BIJAYA KUMAR RAGADA	JHARSUGUDA /435 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
615	D-ABLAPL/35333/2026	ABINASH BRAHMA	SAGARIKA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
616	D-ABLAPL/35335/2026	ABHI DAS @ ABHIRAM DAS	MANAS KUMAR CHAND	GHASIPURA /459 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
617	D-ABLAPL/35340/2026	SHAIK FARHAN	RASMI RANJAN NAYAK	BALICHANDRAPUR /384 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
618	D-ABLAPL/35343/2026	PRIYABRATA PARIDA	KABIRAJ PRADHAN	TANGI (KHURDA) /791 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
619	D-ABLAPL/35346/2026	MINATI MALIK	SATYASHREE MOHANTY	NAYAPALLI P.S. /827 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
620	D-ABLAPL/35347/2026	BIJAYA BEHERA	ASHUTOSH MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
621	D-ABLAPL/35348/2026	ALOK PARIDA	KABIRAJ PRADHAN	TANGI (KHURDA) /791 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
622	D-ABLAPL/35350/2026	SATANA MALIK @ SATYARANJAN MALIK	RAMESH CHANDRA SWAIN	PATTAMUNDAI RURAL PS /487 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
623	D-ABLAPL/35351/2026	SAPHIRA MUNDA @ SMT. SEROFINA MUNDA	SIDHARTHA SANKAR RAY (2)	K.BALANG /243 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

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624	D-ABLAPL/35354/2026	ABHISEK HATI	SOUMYA JYOTI BISWAL	CHANDRASEKHARPUR /1030 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
625	D-ABLAPL/35355/2026	KESHAB KIRSANI @ KESHAB KIRSHANI	JAJATI KESHARI KHUNTIA	MACHHKUND /60 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
626	D-ABLAPL/35358/2026	SUBASH BEHERA	DR. SUJATA DASH	BARANGA /571 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
627	D-ABLAPL/35362/2026	SWORAJ KUMAR NAYAK	BADAL KUMAR BEHERA	JALESWAR /650 /2026	AOR20220001087C202600033
		VS	VS	()	
		STATE OF ODISHA		//	
628	D-ABLAPL/35365/2026	K. CHARAN KUMAR	SUJIT KUMAR PATTNAIK	BADABAZAR /529 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
629	D-ABLAPL/35367/2026	SUSHANT KUSHAL @ SUSHANT KUMBHAR	ANITA SAHOO	PUINTALA /283 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
630	D-ABLAPL/35368/2026	SANU @BABU @CHARITARTHA SATPATHY	MANORANJAN DAS	MOTANGA /411 /2026	AOR20220000053C202600100
		VS	VS	()	
		STATE OF ODISHA		//	
631	D-ABLAPL/35369/2026	RANJIT KUMAR SWAIN	ACHYUTANANDA PATTANAIK	MAHANGA /128 /2026	AOD20240000586C202600345
		VS	VS	()	
		STATE OF ODISHA		//	
632	D-ABLAPL/35372/2026	SUSHANT SINGH @ SANIA SINGH	JYOTIRMAYA SAHOO	K.NUAGAON /183 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
633	D-ABLAPL/35374/2026	BRAJA KRUSHNA JENA	PRAVASH CHANDRA JENA	JALESWAR /629 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
634	D-ABLAPL/35378/2026	DAKSHIN MURMU	PRAMOD KUMAR JENA	BALIAPAL /441 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
635	D-ABLAPL/35380/2026	NAMITA DALAI @ KANDEI	SURENDRA PRASAD BARIK	MARINE KASIA /116 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
636	D-ABLAPL/35381/2026	MADHUSMITA JENA	SURENDRA KUMAR BISWAL	KAMARDA /183 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
637	D-ABLAPL/35382/2026	SANAT KUMAR NAYAK @ SANU NAYAK	ABHILASH MISHRA	CRRI /303 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
638	D-ABLAPL/35384/2026	RAJ PAREKH	LOKESH GOURAV MOHARANA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
639	D-ABLAPL/35387/2026	SHIBA PRADHAN	SOUMYA RANJAN DAS	TANGARPALI /204 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
640	D-ABLAPL/35388/2026	BHABIR ROUT @ LIPU	PRAKASH CHANDRA DASH	MAHANGA /461 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
641	D-ABLAPL/35391/2026	SWETALINA PANDA	SHAKTI PRASAD DAS	DELANGA /337 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
642	D-ABLAPL/35392/2026	SANKAR NAIK	SANTOSH KUMAR MAHANTY	BHANJANAGAR /327 /2020	AOD20240000242C202600306
		VS	VS	()	
		STATE OF ODISHA		//	
643	D-ABLAPL/35396/2026	SUBASH MUNDA	AMLAN MOHANTY	BARBIL /442 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
644	D-ABLAPL/35397/2026	NILA ALIAS NILAMANI ROUT	SUKANTA KUMAR DALAI	/ /	AOD20240000306C202600202
		VS	VS	()	
		STATE OF ODISHA		//	
645	D-ABLAPL/35398/2026	MANOJ KUMAR PRADHAN	PRASANTA KUMAR JENA	ANGUL SADAR PS /811 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
646	D-ABLAPL/35405/2026	RABI NARAYANA PANI	ARUN KUMAR BEHERA	/ /	AOR20220003422C202600141
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :16/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ORISSA		//	
647	D-ABLAPL/35406/2026	BIBHUTI BHUSAN PRADHAN	PRASANTA KUMAR JENA	ANGUL SADAR PS /811 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
648	D-ABLAPL/35407/2026	JITENDRA BEHERA @ RAJA	BEDA PRAKASH PANDA	BHARATPUR PS /879 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
649	D-ABLAPL/35408/2026	ABINASH ROUT	SANDEEP RAJ PANDA	KEONJHAR TOWN /1168 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
650	D-ABLAPL/35419/2026	SASHIKANTA SAHOO	SANJIB KUMAR MOHANTY	TIRTOL /480 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
651	D-ABLAPL/35427/2026	SIBARAM MUNI	RUPESH KUMAR MOHANTY	GANGAPUR (ASKA) /555 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :16/11/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBA/54764/2026 ARBA/ /	M/S. GRIHASTI UDYOG PVT LTD. MP	BAIBASWATA PANIGRAHI	24/2026
2	D-CRLMA/35309/2026 CRLMA/ /	LOKNATH JANI MP	KIRTIKA BANERJEE	45/2026
3	D-WPCRL/35370/2026 WPCRL/ /	ORAJAKA PATRICK CHIZOROM @ PATRICK CHIZOROM OHARA MP	DEBIDUTTA MOHAPATRA	46/2026
4	D-TRPCRL/35229/2026 TRPCRL/ /	K.GANESH PATRA MP	SANGRAM SENAPATI	99/2026
5	D-SA/72/2002 SA/72/2002	MADAN MOHAN MISHRA MP	M/S.R.C.RATH	165/2026
6	D-CMAPL/54877/2026 CMAPL/ /	DAITARY@DAYANIDHI SAHU MP	RASHMIKANTA MAHALIK	277/2026
7	D-CMAPL/55078/2026 CMAPL/ /	RAJARAM RANA MP	ARUN KUMAR ACHARYA	278/2026
8	D-JCRLA/13816/2025 JCRLA/53/2025	BASANTA ROUT MP	CHITTA RANJAN SAHU, SUSAMA RANI SAHOO, JYOTI RANJAN PATT	336/2026
9	D-JCRLA/32778/2025 JCRLA/188/2025	SANTOSH SABAR MP	ADV.	337/2026
10	D-JCRLA/32778/2025 JCRLA/188/2025	SANTOSH SABAR MP	ADV.	338/2026
11	D-TRP(C)/54845/2026 TRP(C)/ /	SONI ROUT MP	ARIJEET MISHRA	413/2026
12	D-TRP(C)/54835/2026 TRP(C)/368/2026	LEEPIKA CHOUDHURY MP	DEBIDUTTA MOHAPATRA	414/2026
13	D-TRP(C)/54836/2026 TRP(C)/367/2026	LEEPIKA CHOUDHURY MP	DEBIDUTTA MOHAPATRA	415/2026
14	D-CRLMP/35327/2026 CRLMP/ /	MANORANJAN MOHANTY MP	AMIYA KUMAR MOHANY(A)	439/2026
15	D-CRLMP/35423/2026 CRLMP/ /	SARBESWAR MOHANTY MP	RAJIB RATH	440/2026
16	D-RPFAM/35737/2026 RPFAM/229/2026	VADAVALASA PRASAD RAO MP	P. V. BALAKRISHNA	503/2026
17	D-BLAPL/28935/2026 BLAPL/10046/2026	SAUDAMINI SUTTAR MP	BISWAJIT SAHOO	843/2026
18	D-BLAPL/24580/2026 BLAPL/8389/2026	VENKETESWAR SHARMA@NILU SHARMA MP	AMITHILESH KUMAR JAISWAL	844/2026
19	D-BLAPL/29701/2026 BLAPL/10098/2026	SONU PRADHANI MP		845/2026
20	D-BLAPL/33472/2026 BLAPL/11891/2026	RABI NARAYAN KHATEI MP		846/2026
21	D-BLAPL/31541/2026 BLAPL/11013/2026	BADRI SURENDRA PATRA @ B.SURENDRA PATRA MP	ASHOK KISHORE PANDA	847/2026
22	D-BLAPL/35188/2026 BLAPL/ /	SUBHAM SA @ SHUBHAM KUAMR SA MP	MOHAMMED MUSTAQ ANSARI	848/2026
23	D-BLAPL/24332/2026 BLAPL/8439/2026	BINAYA DAS MP	SMRUTI RANJAN ROUT	849/2026
24	D-BLAPL/34409/2026 BLAPL/12101/2026	SANTOSH KUMAR NAYAK @ SANTOSH KUMAR NAYAK MP	SUDHANSU SEKHAR DASH	850/2026
25	D-BLAPL/28848/2026 BLAPL/9962/2026	SIBA PRASAD MANGARAJ MP	AMITAV TRIPATHY	851/2026
26	D-BLAPL/20898/2026	CHANDINI DIGAL	ANIRUDHA DAS	

	BLAPL/7360/2026	MP		852/2026
27	D-BLAPL/10524/2026	PAPU BEHERA	AMLAN SHAKTI PAUL	
	BLAPL/3562/2026	MP		853/2026
28	D-BLAPL/31961/2026	SWADHIN KUMAR		
	BLAPL/11142/2026	MP		854/2026
29	D-BLAPL/35412/2026	DIPTIRANJAN PAIKRAY @ SILU	DEVASHIS PANDA	
	BLAPL/ /	MP		855/2026
30	D-BLAPL/35414/2026	KAILASH CHANDRA DALAI	DEVASHIS PANDA	
	BLAPL/ /	MP		856/2026
31	D-CRLREV/35219/2026	SUKADEV BISWAL	PABITRA KUMAR NAYAK	
	CRLREV/ /	MP		1290/2026
32	D-CRLREV/35219/2026	SUKADEV BISWAL	PABITRA KUMAR NAYAK	
	CRLREV/ /	MP		1291/2026
33	D-CRLREV/34158/2026	JAYANTA NAIK		
	CRLREV/834/2026	MP		1292/2026
34	D-CRLREV/34693/2026	SUBASINI SINGH	BIJAYA KUMAR RAGADA	
	CRLREV/860/2026	MP		1293/2026
35	D-CRLREV/35257/2026	BISHNUPRIYA DHAL	PRANAB RANJAN CHHATOI	
	CRLREV/ /	MP		1294/2026
36	D-CRLREV/35344/2026	SANATAN SAHOO	AMULYA RATNA PANDA	
	CRLREV/ /	MP		1295/2026
37	D-CRLREV/35344/2026	SANATAN SAHOO	AMULYA RATNA PANDA	
	CRLREV/ /	MP		1296/2026
38	D-CRLREV/35344/2026	SANATAN SAHOO	AMULYA RATNA PANDA	
	CRLREV/ /	MP		1297/2026
39	D-CRLREV/860/2011	PRADEEP FILLING	M/S.S.R.MOHAPATRA	
	CRLREV/860/2011	MP		1298/2026
40	D-FAO/54727/2026	STATE OF ODISHA	SAROJ KUMAR JEE, A.G.A	
	FAO/ /	MP		1405/2026
41	D-FAO/51271/2026	MANAGER LEGAL, M/S. UNITED INDIA INSURANCE CO.	SUBRANSHU ROY	
	FAO/1058/2026	MP		1406/2026
42	D-FAO/55036/2026	TAPASWINI PANI	BIBHUTI KESHARI BISWAL	
	FAO/ /	MP		1407/2026
43	D-RSA/35777/2026	BAINA @ CHANDRA SEKHAR SAHOO	ASHOK KUMAR SAHOO	
	RSA/391/2026	MP		1697/2026
44	D-RSA/2/2017	UMAMANI NAYAK	M/S.BHAKTAHARI MOHANTY	
	RSA/2/2017	MP		1698/2026
45	D-RSA/2/2017	UMAMANI NAYAK	M/S.BHAKTAHARI MOHANTY	
	RSA/2/2017	MP		1699/2026
46	D-RSA/2/2017	UMAMANI NAYAK	M/S.BHAKTAHARI MOHANTY	
	RSA/2/2017	MP		1700/2026
47	D-RSA/598/2014	PARSURAM NANDI	M/S.DURGA PR.PRADHAN	
	RSA/598/2014	MP		1701/2026
48	D-RSA/54860/2026	SANKARSAN SAHU	RAJENDRA NARAYAN ROUT	
	RSA/ /	MP		1702/2026
49	D-RSA/52291/2026	PARBATI MUNDA	TUSAR KUMAR MISHRA	
	RSA/ /	MP		1703/2026
50	D-RSA/54633/2026	TULASI CHOUDHURY	SAMBHU CH. NATH SHARMA	
	RSA/ /	MP		1704/2026
51	D-RSA/54633/2026	TULASI CHOUDHURY	SAMBHU CH. NATH SHARMA	
	RSA/ /	MP		1705/2026
52	D-RSA/15231/2026	MALAYA RANJAN RATH	GOPINATH MISHRA, (SR.ADV.)	
	RSA/189/2026	MP		1706/2026
53	D-RSA/55021/2026	K. PRASAD RAO	AMITAV TRIPATHY	
	RSA/ /	MP		1707/2026
54	D-ABLAPL/38721/2025	PUNAM PANDEY	BRAJA KISHOR PANDA	
	ABLAPL/14640/2025	MP		1994/2026
55	D-ABLAPL/26139/2026	MUNA NAIK	MANORANJAN MUDULI	
	ABLAPL/10128/2026	MP		1995/2026
56	D-ABLAPL/17009/2024	BUDDHA MALLIK		
	ABLAPL/5932/2024	MP		1996/2026
57	D-ABLAPL/23896/2026	SIPRA@SIPRARANI NANDA		
	ABLAPL/9363/2026	MP		1997/2026

58	D-ABLAPL/18645/2026	SHIBANEE PATEL		
	ABLAPL/9041/2026	MP		1998/2026
59	D-ABLAPL/16515/2026	HIMANSU HARICHANDAN		
	ABLAPL/7492/2026	MP		1999/2026
60	D-ABLAPL/23422/2025	SUDARSAN JENA		
	ABLAPL/9223/2025	MP		2000/2026
61	D-ABLAPL/29692/2026	MOHD@MOHAMMED AFROZ		
	ABLAPL/11309/2026	MP		2001/2026
62	D-ABLAPL/27586/2026	PRATAP BARDHAN @ TUNA BARDHAN		
	ABLAPL/10610/2026	MP		2002/2026
63	D-ABLAPL/29176/2024	MANOJ KUMAR PATRA	Dipankar Acharya	
	ABLAPL/11315/2024	MP		2003/2026
64	D-CMP/54789/2026	UPENDRA BARIK	SARADA PRASAD DASH	
	CMP/ /	MP		2277/2026
65	D-CMP/12671/2026	DEVAVRAT HOMES PVT. LTD., BHUBANESWAR	DEVAVRAT DEVESH	
	CMP/546/2026	MP		2278/2026
66	D-CMP/54888/2026	LAXMIDHAR GURU	RATIKANTA MOHAPATRA	
	CMP/ /	MP		2279/2026
67	D-CMP/54911/2026	ANITA MOHAPATRA	JITENDRA KUMAR MISHRA (2)	
	CMP/ /	MP		2280/2026
68	D-CMP/54912/2026	KALINGA HOUSING CONSTRUCTION COMPANY PVT. LTD., BHUBANESWAR	PRASANTA KUMAR SATAPATHY	
	CMP/ /	MP		2281/2026
69	D-CMP/54930/2026	AMITA GAJENDRA BHAMMAR	TRILOCHAN NANDA	
	CMP/ /	MP		2282/2026
70	D-CMP/54974/2026	AKHARI BARAL	BITAS KUMAR SWAIN	
	CMP/ /	MP		2283/2026
71	D-CMP/54868/2026	SASHIDHAR BEHERA	ABHISHEK DASH	
	CMP/ /	MP		2284/2026
72	D-CMP/47220/2026	RAJENDRA NARAYAN SETH	SHRADHA DAS	
	CMP/1863/2026	MP		2285/2026
73	D-CMP/48387/2026	NITYANANDA BEHERA	TUSAR KUMAR MISHRA	
	CMP/1780/2026	MP		2286/2026
74	D-CMP/54991/2026	BASANTILATA DASH	MAHESWAR MOHANTY	
	CMP/ /	MP		2287/2026
75	D-CMP/54870/2026	BAINA @ CHANDRA SEKHAR SAHOO	ASHOK KUMAR SAHOO	
	CMP/ /	MP		2288/2026
76	D-CMP/47530/2026	SUNITA DAS	SWARUP KUMAR PATNAIK	
	CMP/1756/2026	MP		2289/2026
77	D-CMP/55010/2026	LALIT MOHAN SINGH	ANANTA NARAYAN PATTANAYAK	
	CMP/ /	MP		2290/2026
78	D-CMP/54871/2026	G. PHILLIPS PARTHASARATHI	PRASHANTA KUMAR NAYAK	
	CMP/ /	MP		2291/2026
79	D-CMP/55157/2026	KULAMANI DAS	ABINASH ROUTRAY	
	CMP/ /	MP		2292/2026
80	D-CMP/55173/2026	KASAR @ KASSAR ALI KHAN	RUDRA NARAYAN PARIJA	
	CMP/ /	MP		2293/2026
81	D-MACA/335/2023	SWEETY MALIK @ MITALI MALIK		
	MACA/335/2023	MP		2544/2026
82	D-MACA/54821/2026	ARUNA DEY	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2545/2026
83	D-MACA/54832/2026	MANAGER LEGAL, (TP CELL), NATIONAL INSURANCE CO. LTD.	SUBRATA PATHY	
	MACA/ /	MP		2546/2026
84	D-MACA/14366/2024	BAIKUNTHA MAHAPATRA		
	MACA/258/2024	MP		2547/2026
85	D-MACA/6451/2024	MAGMA HDI GENERAL INSURANCE CO.LTD.	D.P.DUTTA	
	MACA/192/2024	MP		2548/2026
86	D-MACA/193/2014	HRUSHIKESH MUDI		
	MACA/193/2014	MP		2549/2026
87	D-MACA/182/2014	PRAMOD KU.MUDI		
	MACA/182/2014	MP		2550/2026
88	D-MACA/54948/2026	LEGAL MANAGER, CHOLA MS GENERAL INSURANCE CO. LTD., BHUBANESWAR	SOUMYA ROY	
	MACA/ /	MP		2551/2026
89	D-MACA/54954/2026	THE ORIENTAL INSURANCE CO. LTD., BHUBANESWAR	SOUMYA ROY	

	MACA/ /	MP		2552/2026
90	D-MACA/54975/2026	RELIANCE GENERAL INSURANCE CO.LTD., BHUBANESWAR	GIRIJA PRASAD DUTTA	
	MACA/ /	MP		2553/2026
91	D-MACA/54975/2026	RELIANCE GENERAL INSURANCE CO.LTD., BHUBANESWAR	GIRIJA PRASAD DUTTA	
	MACA/ /	MP		2554/2026
92	D-MACA/54982/2026	ORIENTAL INSURANCE CO.LTD., BHUBANESWAR	GIRIJA PRASAD DUTTA	
	MACA/ /	MP		2555/2026
93	D-MACA/54982/2026	ORIENTAL INSURANCE CO.LTD., BHUBANESWAR	GIRIJA PRASAD DUTTA	
	MACA/ /	MP		2556/2026
94	D-MACA/55002/2026	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD., SAMBALPUR	GIRIJA PRASAD DUTTA	
	MACA/ /	MP		2557/2026
95	D-MACA/55002/2026	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD., SAMBALPUR	GIRIJA PRASAD DUTTA	
	MACA/ /	MP		2558/2026
96	D-MACA/55016/2026	M/S. ORIENTAL INSURANCE CO.LTD., BALASORE	GIRIJA PRASAD DUTTA	
	MACA/ /	MP		2559/2026
97	D-MACA/55016/2026	M/S. ORIENTAL INSURANCE CO.LTD., BALASORE	GIRIJA PRASAD DUTTA	
	MACA/ /	MP		2560/2026
98	D-MACA/55031/2026	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD., ANGUL	GIRIJA PRASAD DUTTA	
	MACA/ /	MP		2561/2026
99	D-MACA/55031/2026	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD., ANGUL	GIRIJA PRASAD DUTTA	
	MACA/ /	MP		2562/2026
100	D-MACA/55049/2026	ORIENTAL INSURANCE CO.LTD., BBSR	GIRIJA PRASAD DUTTA	
	MACA/ /	MP		2563/2026
101	D-MACA/55049/2026	ORIENTAL INSURANCE CO.LTD., BBSR	GIRIJA PRASAD DUTTA	
	MACA/ /	MP		2564/2026
102	D-MACA/55062/2026	MANAGER (LEGAL), CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD., BBSR	GIRIJA PRASAD DUTTA	
	MACA/ /	MP		2565/2026
103	D-MACA/55062/2026	MANAGER (LEGAL), CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD., BBSR	GIRIJA PRASAD DUTTA	
	MACA/ /	MP		2566/2026
104	D-MACA/55068/2026	ORIENTAL INSURANCE CO.LTD., ANGUL	G.P.DUTTA	
	MACA/ /	MP		2567/2026
105	D-MACA/55068/2026	ORIENTAL INSURANCE CO.LTD., ANGUL	G.P.DUTTA	
	MACA/ /	MP		2568/2026
106	D-MACA/55109/2026	M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK	GIRIJA PRASAD DUTTA	
	MACA/ /	MP		2569/2026
107	D-MACA/55109/2026	M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK	GIRIJA PRASAD DUTTA	
	MACA/ /	MP		2570/2026
108	D-MACA/54873/2026	MINATI DHAL	NARASINGHA CHARAN MOHANTY	
	MACA/ /	MP		2571/2026
109	D-CRLA/12606/2024	MOTI SAHU	SUSHANTA KUMAR JOSHI	
	CRLA/431/2024	MP		2825/2026
110	D-CRLA/35239/2026	MANGAL SINGH KHUNTIA	SARADA PRASAD DASH	
	CRLA/ /	MP		2826/2026
111	D-CRLA/35239/2026	MANGAL SINGH KHUNTIA	SARADA PRASAD DASH	
	CRLA/ /	MP		2827/2026
112	D-CRLA/674/2019	GADA HUIKA	M/S SARATHI JYOTI MOHANTY, M/S LALIT KUMAR MAHARANA,BIN	
	CRLA/674/2019	MP		2828/2026
113	D-CRLA/38326/2024	SAROJ KANHAR @ SAROJ @ PINTU KANHAR	SURYAKANTA DWIBEDI	
	CRLA/1330/2024	MP		2829/2026
114	D-CRLA/34610/2026	MAMATA KUANR	RAMESH CHANDRA SWAIN	
	CRLA/ /	MP		2830/2026
115	D-CRLA/34610/2026	MAMATA KUANR	RAMESH CHANDRA SWAIN	
	CRLA/ /	MP		2831/2026
116	D-CRLA/35316/2026	LINGARAJ DAS	MOHENDRA KUMAR MOHAPATRO	
	CRLA/ /	MP		2832/2026
117	D-CRLA/35315/2026	CHITTARANJAN BEHURA	SOMA PATNAIK	
	CRLA/ /	MP		2833/2026
118	D-CRLA/35315/2026	CHITTARANJAN BEHURA	SOMA PATNAIK	
	CRLA/ /	MP		2834/2026
119	D-CRLMC/27999/2026	PARBATI MALIK @ PARBATI MALLIK	BIKASH CHANDRA PARIJA	
	CRLMC/3352/2026	MP		3230/2026
120	D-CRLMC/35187/2026	TRIBHUBAN PRASAD PARIDA	PARTHA SARATHI DAS	
	CRLMC/ /	MP		3231/2026

121	D-CRLMC/35201/2026	CHAKRADHAR PADHI	JUGALA KISHORE PANDA	
	CRLMC/ /	MP		3232/2026
122	D-CRLMC/35225/2026	RANJAN KUMAR PATRA	RAKESH KUMAR MALLICK	
	CRLMC/ /	MP		3233/2026
123	D-CRLMC/9077/2025	CHANDRAKANTA MUKHI	LALITENDU BHUYAN	
	CRLMC/1329/2025	MP		3234/2026
124	D-CRLMC/9077/2025	CHANDRAKANTA MUKHI	LALITENDU BHUYAN	
	CRLMC/1329/2025	MP		3235/2026
125	D-CRLMC/25481/2026	SUDHANSU SEKHAR SAHOO	SANAT KUMAR DAS	
	CRLMC/3111/2026	MP		3236/2026
126	D-CRLMC/35272/2026	SUNITI DASH	BHABANI SHANKAR DASPARIDA	
	CRLMC/ /	MP		3237/2026
127	D-CRLMC/33893/2025	DIPU NAHAK	ALOK KUMAR MOHAPATRA	
	CRLMC/4274/2026	MP		3238/2026
128	D-CRLMC/35277/2026	PINTU BEHERA	BYOMAKESH TRIPATHY	
	CRLMC/ /	MP		3239/2026
129	D-CRLMC/35281/2026	BASUDEV BARIK	SAMARENDRA MOHANTY	
	CRLMC/ /	MP		3240/2026
130	D-CRLMC/35300/2026	ARUN SUBUDHI @ ARUN KUMAR SUBUDHI	BISWAJIT PASAYAT	
	CRLMC/ /	MP		3241/2026
131	D-CRLMC/35324/2026	KAMALA TIRIA	ABHISHEK DASH	
	CRLMC/ /	MP		3242/2026
132	D-CRLMC/35375/2026	SANJAY KALLO	ASHOK KUMAR SARANGI	
	CRLMC/ /	MP		3243/2026
133	D-CRLMC/35379/2026	SATYABRATA KESARI PADHI @ KANA SATYA	SURAJ MOHANTY	
	CRLMC/ /	MP		3244/2026
134	D-CRLMC/35416/2026	PRAMOD KUMAR MANDHATA	SHIB SHANKAR MOHANTY	
	CRLMC/ /	MP		3245/2026
135	D-CRLMC/35401/2026	TAPASWINI PRADHAN	DURGA PRASAD JENA	
	CRLMC/ /	MP		3246/2026
136	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		3455/2026
137	D-WA/54632/2026	STATE OF ODISHA	BISWABARA DASH,A.S.C	
	WA/ /	MP		3456/2026
138	D-WA/54632/2026	STATE OF ODISHA	BISWABARA DASH,A.S.C	
	WA/ /	MP		3457/2026
139	D-WA/54634/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/ /	MP		3458/2026
140	D-WA/54634/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/ /	MP		3459/2026
141	D-WA/54635/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		3460/2026
142	D-WA/54635/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		3461/2026
143	D-WA/54636/2026	STATE OF ODISHA	DEBASISH TRIPATHY,A.G.A	
	WA/ /	MP		3462/2026
144	D-WA/54636/2026	STATE OF ODISHA	DEBASISH TRIPATHY,A.G.A	
	WA/ /	MP		3463/2026
145	D-WA/54637/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/ /	MP		3464/2026
146	D-WA/54637/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/ /	MP		3465/2026
147	D-WA/49679/2026	SUNITA DASH @TRIPATHY	GOUTAM KUMAR ACHARYA, SR.ADV.	
	WA/ /	MP		3466/2026
148	D-WA/54761/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		3467/2026
149	D-WA/54761/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		3468/2026
150	D-WA/54762/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		3469/2026
151	D-WA/54762/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		3470/2026
152	D-WA/50041/2026	HARESH PODHA	AKSHAYA KUMAR NAYAK	

	WA/ /	MP		3471/2026
153	D-WA/53601/2026	VISA CHROME LTD., BHUBANESWAR	ABHISHEK DASH	
	WA/1526/2026	MP		3472/2026
154	D-WP(C)/54790/2026	RAJKISHORE PATRA	TAPAN KUMAR BISWAL	
	WP(C)/ /	MP		22538/2026
155	D-WP(C)/54147/2026	M/S SRI SAI TRADERS WHOLESALER AND COMMISSION AGENT,GANJAM		
	WP(C)/37788/2026	MP		22539/2026
156	D-WP(C)/54678/2026	PRADYUMNA KUMAR SWAIN	BIDYADHAR MANSING	
	WP(C)/ /	MP		22540/2026
157	D-WP(C)/39218/2024	M/S UTKAL ALUMINA INTERNATIONAL LTD, R.A.PROJECT	BIBHU PRASAD TRIPATHY	
	WP(C)/23261/2024	MP		22541/2026
158	D-WP(C)/52187/2026	SUBHAS CHANDRA MOHANTY	SUKANTA KUMAR DALAI	
	WP(C)/36214/2026	MP		22542/2026
159	D-WP(C)/54817/2026	M/S.SALONI ENTERPRISES, CUTTACK	DEBAKANTA MOHANTY	
	WP(C)/ /	MP		22543/2026
160	D-WP(C)/54815/2026	PARTHASARATHI SATPATHY	DEBAKANTA MOHANTY	
	WP(C)/ /	MP		22544/2026
161	D-WP(C)/54822/2026	TAPAN KUMAR CHAKRABARTHY	SIDHARTHA MISHRA	
	WP(C)/38291/2026	MP		22545/2026
162	D-WP(C)/54823/2026	ALI HUSSAIN	AJAYA KUMAR NANDA	
	WP(C)/ /	MP		22546/2026
163	D-WP(C)/52012/2026	PRAYAS DANSANA		
	WP(C)/37461/2026	MP		22547/2026
164	D-WP(C)/43933/2026	SANTOSH MOHAPATRA	DEBIDUTTA MOHAPATRA	
	WP(C)/31286/2026	MP		22548/2026
165	D-WP(C)/52049/2026	SUSANTA KUMAR PADHAN		
	WP(C)/36438/2026	MP		22549/2026
166	D-WP(C)/54824/2026	MAYADHAR MAHAPATRA	RAMDAS ACHARY	
	WP(C)/38297/2026	MP		22550/2026
167	D-WP(C)/54825/2026	MAHANTA SRI NARAYAN RAMANUJA DAS	RAMDAS ACHARY	
	WP(C)/38295/2026	MP		22551/2026
168	D-WP(C)/54825/2026	MAHANTA SRI NARAYAN RAMANUJA DAS	RAMDAS ACHARY	
	WP(C)/38295/2026	MP		22552/2026
169	D-WP(C)/52489/2026	ALOK DASH	LAXMIKANTA MOHANTY	
	WP(C)/36404/2026	MP		22553/2026
170	D-WP(C)/52505/2026	RABIBRATA SAHU	LAXMIKANTA MOHANTY	
	WP(C)/36408/2026	MP		22554/2026
171	D-WP(C)/7858/2024	KAILASH CHANDRA NAYAK	NIRANJAN PANDA	
	WP(C)/6746/2024	MP		22555/2026
172	D-WP(C)/54819/2026	SHRI SHRI JAGANNATH MANDIR PARICHALANA SAMITI, PURI	DEBAKANTA MISHRA	
	WP(C)/ /	MP		22558/2026
173	D-WP(C)/53798/2026	SUBODHA CHANDRA ROUTARAY	RAMANATH ACHARYA	
	WP(C)/37993/2026	MP		22559/2026
174	D-WP(C)/54847/2026	TARANI THAPA	AMIT PRASAD BOSE	
	WP(C)/38286/2026	MP		22560/2026
175	D-WP(C)/54831/2026	PATHARLA GRAM PANCHAYAT, GOBINDPUR	KUSHORE KUMAR MISHRA	
	WP(C)/38317/2026	MP		22561/2026
176	D-WP(C)/12143/2016	M/S.NATIONAL ALUMINIUM COMP.LTD.	M/S.R.K.RATH	
	WP(C)/12143/2016	MP		22562/2026
177	D-WP(C)/32176/2026	UNION OF INDIA	GOPAL KRISHNA NAYAK	
	WP(C)/24969/2026	MP		22563/2026
178	D-WP(C)/54851/2026	NARAYANI INSTITUTE OF ENGINEERING & TECHNOLOGY, ANUGUL	SUBHANKAR ROY	
	WP(C)/38339/2026	MP		22564/2026
179	D-WP(C)/40441/2026	SUMANTA KUMAR BEHERA		
	WP(C)/28582/2026	MP		22565/2026
180	D-WP(C)/54840/2026	NANDINI SETHI	ARUN KUMAR PATRA	
	WP(C)/ /	MP		22566/2026
181	D-WP(C)/52737/2026	DWIJABAR NAYAK	BIJAY KUMAR MOHANTY	
	WP(C)/37453/2026	MP		22567/2026
182	D-WP(C)/54857/2026	M/S.SHRADDHA CONSTRUCTION COMPANY, BHUBANESWAR, CUTTACK	MR. BIBHUTI BHUSAN MAHAPATRA	
	WP(C)/ /	MP		22568/2026
183	D-WP(C)/52613/2026	KESHAB CHANDRA SAHOO	SHASHI BHUSAN JENA	
	WP(C)/36543/2026	MP		22569/2026

184	D-WP(C)/54878/2026	GANANATHA JENA	USHARANI PATI	
	WP(C)/ /	MP		22570/2026
185	D-WP(C)/31589/2026	PV CONSTRUCTIONS, BHUBANESWAR		
	WP(C)/21973/2026	MP		22571/2026
186	D-WP(C)/54869/2026	SUKADEV NAYAK	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		22572/2026
187	D-WP(C)/54882/2026	SABITRI PALEI	AJAYA KUMAR MOHARANA	
	WP(C)/ /	MP		22573/2026
188	D-WP(C)/46024/2026	ASHOK AGRAWALLA	PRASANTA KUMAR SATAPATHY	
	WP(C)/31834/2026	MP		22574/2026
189	D-WP(C)/54887/2026	BISWAJIT PRADHAN	MADAN MOHAN DAS	
	WP(C)/ /	MP		22575/2026
190	D-WP(C)/54886/2026	CHIEF EXECUTIVE OFFICER, TPNODL LTD, BALASORE	PRASANTA KUMAR TRIPATHY	
	WP(C)/ /	MP		22576/2026
191	D-WP(C)/54872/2026	M/S MAA MANGALA INDUSTRIES PVT LTD	MANISHA AGARWAL	
	WP(C)/ /	MP		22577/2026
192	D-WP(C)/54890/2026	THE CHIEF EXECUTIVE OFFICER, TPNODL, BALASORE	PRASANTA KUMAR TRIPATHY	
	WP(C)/ /	MP		22578/2026
193	D-WP(C)/54891/2026	THE CHIEF EXECUTIVE OFFICER, TPNODL, BALASORE	PRASANTA KUMAR TRIPATHY	
	WP(C)/ /	MP		22579/2026
194	D-WP(C)/54892/2026	CHIEF EXECUTIVE OFFICER, TPNODL LTD, BALASORE	PRASANTA KUMAR TRIPATHY	
	WP(C)/ /	MP		22580/2026
195	D-WP(C)/54893/2026	SILU KUMAR BISWAL	MADAN MOHAN DAS	
	WP(C)/ /	MP		22581/2026
196	D-WP(C)/54897/2026	THE CHIEF EXECUTIVE OFFICER, TPNODL, BALASORE	PRASANTA KUMAR TRIPATHY	
	WP(C)/ /	MP		22582/2026
197	D-WP(C)/54898/2026	THE CHIEF EXECUTIVE OFFICER, TPNODL, BALASORE	PRASANTA KUMAR TRIPATHY	
	WP(C)/ /	MP		22583/2026
198	D-WP(C)/54903/2026	CENTRE FOR CHILD WELFARE AND SOCIAL DEVELOPMENT, KHORDA	PRAKASH KUMAR JENA	
	WP(C)/ /	MP		22584/2026
199	D-WP(C)/54910/2026	SRI SRI SIDHA BHAIRABI SANKRANTI PUJA COMMITTEE, PATNA	DEEPAK KUMAR PATRA	
	WP(C)/38329/2026	MP		22585/2026
200	D-WP(C)/4686/2019	G. PRAMEELA	M/S.DIPTI RANJAN BHOKTA	
	WP(C)/4686/2019	MP		22586/2026
201	D-WP(C)/8436/2019	SANJAYA KUMAR AGRAWAL	M/S.KEDAR KUMAR DASH	
	WP(C)/8436/2019	MP		22587/2026
202	D-WP(C)/8437/2019	RAMESHLAL SAHOO	M/S.KEDAR KUMAR DASH	
	WP(C)/8437/2019	MP		22588/2026
203	D-WP(C)/9146/2019	MADHUSMITA PADHY	M/S KEDAR KUMAR DASH	
	WP(C)/9146/2019	MP		22589/2026
204	D-WP(C)/17280/2019	NILAMADHABA DASH	M/S.MANOJ VERMA	
	WP(C)/17280/2019	MP		22590/2026
205	D-WP(C)/31490/2020	PRAKASH CHANDRA PANDA	DIPTI RANJAN BHOKTA	
	WP(C)/31490/2020	MP		22591/2026
206	D-WP(C)/31432/2021	KAILASH CHANDRA PRADHAN	KSHIROD KUMAR ROUT	
	WP(C)/31432/2021	MP		22592/2026
207	D-WP(C)/13304/2023	MUKESH CHANDRA NAYAK	TAPAN KUMAR MANDAL	
	WP(C)/13304/2023	MP		22593/2026
208	D-WP(C)/18415/2023	BIRANCHI NARAYAN MOHANTY	BASUDEV PUJARI	
	WP(C)/18415/2023	MP		22594/2026
209	D-WP(C)/18825/2023	NIBASI PARIDA	GOURI KUMAR RATH	
	WP(C)/18825/2023	MP		22595/2026
210	D-WP(C)/54914/2026	BINOD KUMAR SINGH	AJAYA KUMAR PRADHAN	
	WP(C)/ /	MP		22596/2026
211	D-WP(C)/54920/2026	KRUSHNA CHANDRA MALLICK	ANIRUDHA DAS	
	WP(C)/ /	MP		22597/2026
212	D-WP(C)/54918/2026	PANKAJINI NAIK	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		22598/2026
213	D-WP(C)/54499/2025	ABHAY KUMAR SHARMA	MANOJA KUMAR KHUNTIA	
	WP(C)/37526/2025	MP		22599/2026
214	D-WP(C)/54895/2026	PABITRA MOHAN SAHOO	RABINDRANATH BARIK	
	WP(C)/ /	MP		22600/2026
215	D-WP(C)/54924/2026	BAJAKA MALIK	ANIRUDHA DAS	

	WP(C)/ /	MP		22601/2026
216	D-WP(C)/54926/2026	RAKESH KUMAR NAYAK	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		22602/2026
217	D-WP(C)/51595/2026	ABHAYA KUMAR PATRI	PABITRA KUMAR BEHERA	
	WP(C)/37548/2026	MP		22603/2026
218	D-WP(C)/54896/2026	DR. NANDINI BEHERA	ABHISHEK DASH	
	WP(C)/ /	MP		22604/2026
219	D-WP(C)/54931/2026	SABITRI PRADHAN	DIPTIRANJAN MOHAPATRA	
	WP(C)/ /	MP		22605/2026
220	D-WP(C)/10790/2008	BABAN CH.SAHOO	M/S.R.S.PARIDA	
	WP(C)/10790/2008	MP		22607/2026
221	D-WP(C)/40659/2026	ABDUL KADAR SHA	MAHESWAR MOHANTY	
	WP(C)/29157/2026	MP		22608/2026
222	D-WP(C)/54943/2026	REENA PATRA	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		22609/2026
223	D-WP(C)/54899/2026	DR. SUDHANSU SEKHAR PRADHAN	ABHISHEK DASH	
	WP(C)/ /	MP		22610/2026
224	D-WP(C)/54945/2026	PHILIP MALIK	ANIRUDHA DAS	
	WP(C)/ /	MP		22611/2026
225	D-WP(C)/48453/2026	HEMANTA BEHERA	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/34118/2026	MP		22612/2026
226	D-WP(C)/54956/2026	AJIT KUMAR MALLICK	ANIRUDHA DAS	
	WP(C)/ /	MP		22613/2026
227	D-WP(C)/54900/2026	DR. BHABANI SHANKAR SAHOO	ABHISHEK DASH	
	WP(C)/ /	MP		22614/2026
228	D-WP(C)/54961/2026	RAMAKRUSHNA SAHU	RAJESH RANJAN SAHOO	
	WP(C)/ /	MP		22615/2026
229	D-WP(C)/54958/2026	DEEPIKA MADHUSMITA	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		22616/2026
230	D-WP(C)/54965/2026	SARASWATI JENA	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		22617/2026
231	D-WP(C)/54967/2026	CHARAN SINGH BHALA	PRASANTA KUMAR MISHRA	
	WP(C)/ /	MP		22618/2026
232	D-WP(C)/54901/2026	DR. NIRUPAMA THANAPATI	ABHISHEK DASH	
	WP(C)/ /	MP		22619/2026
233	D-WP(C)/54968/2026	JIBAN KUMAR PARIDA	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		22620/2026
234	D-WP(C)/54971/2026	BANDITA DASH	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		22621/2026
235	D-WP(C)/54972/2026	KRUSHNA CHANDRA BEHERA	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		22622/2026
236	D-WP(C)/54973/2026	MANMATH NATH PATRA	DIPTI RANJAN MOHAPATRA	
	WP(C)/ /	MP		22623/2026
237	D-WP(C)/46024/2026	ASHOK AGRAWALLA	PRASANTA KUMAR NANDA	
	WP(C)/31834/2026	MP		22624/2026
238	D-WP(C)/54902/2026	DR. CHANDAN KUMAR MAHALIK	ABHISHEK DASH	
	WP(C)/ /	MP		22625/2026
239	D-WP(C)/54976/2026	JAKSHYA MALLICK	ANIRUDHA DAS	
	WP(C)/ /	MP		22626/2026
240	D-WP(C)/46024/2026	ASHOK AGRAWALLA	PRASANTA KUMAR SATAPATHY	
	WP(C)/31834/2026	MP		22627/2026
241	D-WP(C)/54979/2026	SURENDRA MALLICK	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		22628/2026
242	D-WP(C)/42418/2025	SUSHANT MISHRA	MANORANJAN MISHRA	
	WP(C)/29375/2025	MP		22629/2026
243	D-WP(C)/54980/2026	KEDARNATH TRIPATHY	MANORANJAN MOHAPATRA	
	WP(C)/ /	MP		22630/2026
244	D-WP(C)/54983/2026	NARENDRA MALIK	ANIRUDHA DAS	
	WP(C)/ /	MP		22631/2026
245	D-WP(C)/54989/2026	REENA BALA DASH	AMITAV TRIPATHY	
	WP(C)/ /	MP		22632/2026
246	D-WP(C)/54992/2026	HRUSHIKESH DAS	PRAVAT KUMAR MUDULI	
	WP(C)/ /	MP		22633/2026

247	D-WP(C)/54904/2026	M/S BABA LINGARAJA BHOGA BHANDAR	KAJAL SAHOO	
	WP(C)/ /	MP		22634/2026
248	D-WP(C)/38843/2026	SUSANTA KUMAR NAYAK	SOUMIK SPANDAN TRIPATHY	
	WP(C)/26753/2026	MP		22635/2026
249	D-WP(C)/55018/2026	SATYAJIT SAHOO	PRAVAT KUMAR MUDULI	
	WP(C)/ /	MP		22636/2026
250	D-WP(C)/55024/2026	PRAVAKAR MOHANTY	GHANASHYAM BANJI	
	WP(C)/ /	MP		22637/2026
251	D-WP(C)/55035/2026	ARUN KUMAR PRAHARAJ	ABINASH ROUTRAY	
	WP(C)/ /	MP		22638/2026
252	D-WP(C)/44355/2026	GANESH MUDULI	GYAN SAMANTARAY, SANJAY KUMAR DAS	
	WP(C)/30885/2026	MP		22639/2026
253	D-WP(C)/55041/2026	KRUSHNA CHANDRA MISHRA	SABYASACHI MISHRA	
	WP(C)/ /	MP		22640/2026
254	D-WP(C)/55043/2026	DINABANDHU PANDA	NARESH CHANDRA JENA	
	WP(C)/ /	MP		22641/2026
255	D-WP(C)/45794/2026	ODISHA ROLLER SKATING ASSOCIATION, BHUBANESWAR	SHIVANI SWARISWAL	
	WP(C)/33100/2026	MP		22642/2026
256	D-WP(C)/35045/2026	BABI NAYAK	ITISHREE TRIPATHY	
	WP(C)/24334/2026	MP		22643/2026
257	D-WP(C)/55047/2026	DIPAK KUMAR DAS	NIRANJAN LENKA	
	WP(C)/ /	MP		22644/2026
258	D-WP(C)/55058/2026	SUBHASA CHANDRA PARIDA	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		22645/2026
259	D-WP(C)/55063/2026	SURYA KIRAN PILLI @ P SURYA KIRAN	PRATIK DASH	
	WP(C)/ /	MP		22646/2026
260	D-WP(C)/55065/2026	SARADA PRASAD PRADHAN	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		22647/2026
261	D-WP(C)/46739/2026	ABU BAKAR KHAN	DIBYAJYOTI NAYAK	
	WP(C)/ /	MP		22648/2026
262	D-WP(C)/55020/2026	NARAYANI FOUNDATION OF EDUCATIONAL AND CHARITABLE TRUST	DIBYANDYOTI SAHOO	
	WP(C)/ /	MP		22649/2026
263	D-WP(C)/55072/2026	MADAN MOHAN DORA	MANAS RANJAN PRADHAN	
	WP(C)/ /	MP		22650/2026
264	D-WP(C)/50154/2026	ANIL KUMAR PARIDA	ABHIJIT DAS	
	WP(C)/35407/2026	MP		22651/2026
265	D-WP(C)/55076/2026	MURALIDHAR DALABEHERA	MANAS RANJAN PRADHAN	
	WP(C)/ /	MP		22652/2026
266	D-WP(C)/53039/2026	ASHOK KUMAR PRADHAN	ABHIJIT DAS	
	WP(C)/37671/2026	MP		22653/2026
267	D-WP(C)/55022/2026	M/S KRISHNA ENTERPRISERS	ATUL TRIPATHY	
	WP(C)/ /	MP		22654/2026
268	D-WP(C)/55083/2026	AKRURA JENA	MANAS RANJAN PRADHAN	
	WP(C)/ /	MP		22655/2026
269	D-WP(C)/55089/2026	DURJYODHAN DORA	MANAS RANJAN PRADHAN	
	WP(C)/ /	MP		22656/2026
270	D-WP(C)/55092/2026	GUGNANI AUTOCARS PRIVATE LTD.,CUTTACK	SAKA SMRUTI MOHANTY	
	WP(C)/ /	MP		22657/2026
271	D-WP(C)/55094/2026	AVAYA KUMAR SAHOO	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		22658/2026
272	D-WP(C)/55096/2026	BASUDEB MISHRA	MANAS RANJAN PRADHAN	
	WP(C)/ /	MP		22659/2026
273	D-WP(C)/55098/2026	NIRMAL CHANDRA TRIPATHY	MANAS RANJAN PRADHAN	
	WP(C)/ /	MP		22660/2026
274	D-WP(C)/55119/2026	SHYAM SUNDAR PADHAN	ABHILASH MISHRA	
	WP(C)/ /	MP		22661/2026
275	D-WP(C)/55128/2026	SURAMA ENTERPRISES, KORAPUT	JANAKI KANTA MAHAPATRA	
	WP(C)/ /	MP		22662/2026
276	D-WP(C)/55135/2026	RANJIT KUMAR HOTA	JYOTI PATNAIK	
	WP(C)/ /	MP		22663/2026
277	D-WP(C)/55136/2026	JAYAKRISHNA PANDA	TUSAR KUMAR MISHRA	
	WP(C)/ /	MP		22664/2026
278	D-WP(C)/55140/2026	SANGITARANI RANJIT	LAXMIKANTA MOHANTY	

	WP(C)/ /	MP		22665/2026
279	D-WP(C)/55146/2026	LAKHYA @ LAXMIDHAR MALLICK	TUSAR KUMAR MISHRA	
	WP(C)/ /	MP		22666/2026
280	D-WP(C)/55147/2026	PRANAY KUMAR NANDA	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		22667/2026
281	D-WP(C)/55148/2026	OMM NARAYANI TRANSPORT, DHENKANAL	BHABANI SANKAR DAS	
	WP(C)/ /	MP		22668/2026
282	D-WP(C)/55153/2026	PANKAJINI MOHANTA	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		22669/2026
283	D-WP(C)/55159/2026	M/S.CHANO KUMAR SAH, SAMBALPUR	ABHILASH MISHRA	
	WP(C)/ /	MP		22670/2026
284	D-WP(C)/55163/2026	PRADEEP BASURI	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		22671/2026
285	D-WP(C)/55166/2026	MOTHER CARE NURSING HOME, CUTTACK	KRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		22672/2026
286	D-WP(C)/55171/2026	SUJIT KUMAR GIRI	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		22673/2026
287	D-WP(C)/55174/2026	MANJU SINGH	MANOJ OJHA	
	WP(C)/ /	MP		22674/2026
288	D-WP(C)/55178/2026	TANMAY KUMAR BARIK	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		22675/2026
289	D-WP(C)/55182/2026	M/S.SURAMA REAL ESTATES AND DEVELOPERS PVT LTD, BHUBANESWAR	SUDHANSU SEKHAR MOHANTY	
	WP(C)/ /	MP		22676/2026
290	D-WP(C)/55181/2026	SAURA RANJAN MOHANTA	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		22677/2026
291	D-WP(C)/55184/2026	M/S.BHABANI SANKAR NAYAK, DHENKANAL	NIBHASH GARNAIK	
	WP(C)/ /	MP		22678/2026